

IN THE HON'BLE NATIONAL GREEN TRIBUNAL,  
PRINCIPAL BENCH, NEW DELHI

OA No. 750 of 2023

IN THE MATTER OF:

Varun Gulati

...Petitioner

Vs

State of Haryana

...Respondents

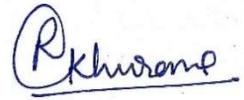
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Dated: 07.02.2026

Regional Officer,  
HSPCB, Sonipat

Through

Rahul Khurana, Advocate  
09811894060

IN THE MATTER OF:

Varun Gulati

...Petitioner

Vs

State of Haryana

...Respondents

**STATUS REPORT IN VIEW OF OBJECTIONS FILED BY APPLICANT AGAINST  
THE REPORT FILED BY REGIONAL OFFICER, SONIPAT, HSPCB DATED  
04.04.2024 & 12.07.2024****1. Back ground and Directions of Hon'ble NGT:**

The matter is related to highly polluting "Red-Category" dying units are operating in Dheeraj Nagar & Surya Vihar of Faridabad, Bajghera, Dhankot, Dhanwapur & Sector – 37 of Gurugram, Village Badsa of Jhajjar and Friends colony, Pyau Manihari and Ferozpur Bangar of Sonipat in Haryana.

In the above said matter, Hon'ble NGT vide order dated 04/02/2025 directed as under: -

*"2. The HSPCB had filed the factual report dated 04.02.2024 and in response thereto applicant has filed the objection dated 27.02.2025.*

*3. Counsel for the HSPCB submits that these objections have been received only yesterday and seeks time to obtain instructions on the objections.*

It was directed by Hon'ble NGT to look into the grievances of the applicant and undertake visits of the sites to verify the factual position and take appropriate remedial action.

**2. Reply of objections filed by applicant to the report dated 04.04.2024 & 12.07.2024 (Sonipat) filed by Regional Officer, Sonipat, HSPCB: -**

**Objection No. 9.1.** That the report dated 04.04.2024 & 12.07.2024 filed by the Regional Officer, Sonipat, HSPCB in respect to the illegal dyeing units operating in Sonipat is a vague report which lacks material particulars.

**Reply:** The both status reports filed on dated 04.04.2024 & on dated 12.07.2024 are based upon action initiated by HSPCB after conducting of the actual field survey by the Joint Committee and hence the reports were realistic and not vague.

**Objection No. 9.2.** That no environment compensation is being imposed and recovered on the units which were found operation without valid CTE & CTO and violation the environmental norms.

**Reply:** All these 33 No. of units which were unregistered and operating illegally in residential/ non-conforming areas without obtaining any permissions from HSPCB

and were kind of household type micro scale units existing as illegal entities with having no proofs found available during inspection regarding registration with other govt. departments like Excise & Taxation, Electricity Department, Revenue Department, Excise & Taxation, MC, Kundli. Moreover 01 no. of unit namely HK Dyeing operated by Dinesh, Piau Maniyari, Kundli, Sonipat mentioned at serial no. 24 environmental compensation of Rs. 2,40,000/- has been assessed (copy enclosed as **Annexure-I**).

Further this office has requested to these above-mentioned departments to provide the record of all these units so that date of commencement of operation of these units could be established and accordingly Environmental Compensation would be assessed and imposed.

Out of these above, only Secretary Municipal Committee, Kundli has replied to this office vide his letter No. MCK/2024/1625 dated 06.09.2024 and letter No. MCK/2025/537 dated 19.03.2025 (copies enclosed as **Annexure-II**) with mentioning that there is no ownership record available of these 33 No. of units with their office being illegal establishments.

Further, after non receiving of any information, the fresh correspondences have been again made with the remaining departments i.e S.E. UHBVN, Electricity Department, DETC, Excise & Taxation Department and Naib Tehsildar, Rai, Revenue Department to obtain the ownership record of these illegal units. Copies of letter sent to concerned department attached as **Annexure-III**.

Hence, this office is making best efforts to collect the ownership record to identify the persons responsible for operating these illegal units and accordingly the applicable action shall be initiated for filing of prosecution complaints under section 43 read with section 47 for violation of section 24 of Water (Prevention & Control of Pollution) Act, 1974 alongwith Levying of Environmental Compensation as per policy dated 22.12.2021 after receipt of the required records.

**Objection No. 9.4.** That it is an admitted fact that all these units were found operating without CTE & CTO and HWRA permission in residential/ non-conforming areas, still the HSPCB has given the show cause notice to three of them (at serial no. 20, 21 & 22 at page 414), whereas such units must be immediately sealed when found flouting the environmental norms and that too in non-conforming areas. Moreover, no action is being taken on these units till date as they are operating till date. It is also humbly submitted that in many cases, the closure order is given to the illegal units after one year of serving them with the show cause notice which gives them ample of time of flee away.

**Reply:** The actual serial no. in the list provided in status submitted by Regional Office, HSPCB, Sonipat vide report dated 12.07.2024 is listed at no. 31, 32 & 33 and the final action was pending at the time submission of report because the SCNs were issued to these 03 units vide this office letter dated 11.07.2024 and after expiry of SCN time period the closure order were issued vide order dated

22.07.2024 and compliance of same was made on dated 23.07.2024 for all 03 no. of units quoted in present objection.

Further, subsequent inspections were conducted by HSPCB alongwith the representative of the applicant on dated 24.03.2025 & dated 25.03.2025 consecutively (copies of spot inspection reports enclosed as **Annexure-IV**). During this fresh survey of the area, all these 33 no of units which were already closed by this office were found permanently dismantled from their site and electricity connection was also found disconnected and hence no unit is operational as on date.

However, during survey 01 No. of fresh illegal jeans washing unit (34<sup>th</sup> number in list) was identified which was operational without obtaining necessary permission from HSPCB and same was also closed by the Board on dated 28.03.2025 with further making compliance on dated 01.04.2025 and the said unit again visited for the compliance on dated 07.04.2025 & electricity was disconnected at the site by the UHBVN, Sonipat are enclosed as **Annexure-V**.

The unit wise status of the subsequent inspections conducted of these total 34 illegal units on dated 24.03.2025 & dated 25.03.2025 is tabulated below:

Sr. No.	Name and address of Unit	Date of re-Inspection	Current Status	Site Photograph of unit
1	M/s RR Wash, Friends Colony, Kundli, Sonipat (Latitude N-28.860398 Longitude E- 77.120716)	24.03.2025	Permanently Dismantled from site	
2	M/s Unnamed unit, Friends Colony, Kundli, Sonipat (Latitude N-28.859600 Longitude E 77.120733)	24.03.2025	Permanently Dismantled from site	
3	M/s Unnamed unit, Friends Colony, Kundli, Sonipat (Latitude N-28.859603 Longitude E 77.120741)	24.03.2025	Permanently Dismantled from site	

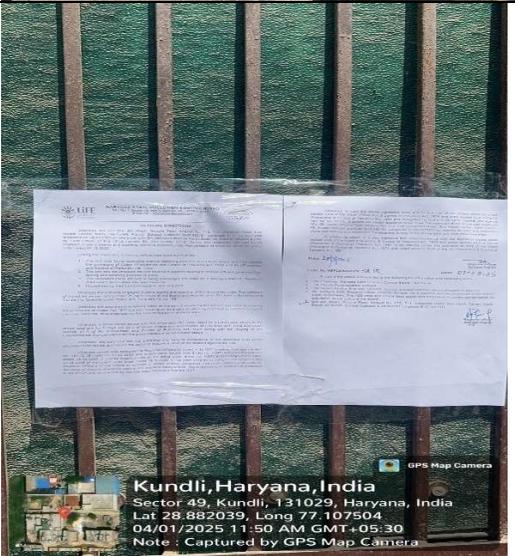
4	M/s Unnamed unit, Friends Colony, Kundli, Sonipat (Latitude N-28.859342 Longitude E 77.120810	24.03.2025	Permanently Dismantled from site	 <p>GPS Map Camera New Delhi, Delhi, India V45c+p7h, Marmurpur, New Delhi, Delhi 131028, India Lat 28.859497° Long 77.120885° 24/03/2025 02:35 PM GMT +05:30</p>
5	M/s Unnamed unit, Friends Colony, Kundli, Sonipat (Latitude N-28.51313 Longitude E 77.07223	24.03.2025	Permanently Dismantled from site	 <p>GPS Map Camera Sonipat, Haryana, India 927, Sector 64, Kundli, Sonipat, Haryana 131028, India Lat 28.862406° Long 77.121258° 24/03/2025 02:23 PM GMT +05:30</p>
6	M/s Unnamed unit, Friends Colony, Kundli, Sonipat (Latitude N-28.866166 Longitude E 77.119559	24.03.2025	Permanently Dismantled from site	 <p>GPS Map Camera Sonipat, Haryana, India D12, Sector 64, Kundli, Sonipat, Haryana 131028, India Lat 28.861224° Long 77.121938° 24/03/2025 02:27 PM GMT +05:30</p>
7	M/s Unnamed unit, Friends Colony, Kundli, Sonipat (Latitude N-28.864662 Longitude E 77.120403	24.03.2025	Permanently Dismantled from site	 <p>GPS Map Camera Sonipat, Haryana, India 4/1, Friends Colony, Kundli, Sonipat, Haryana 131028, India Lat 28.862422° Long 77.121155° 24/03/2025 02:24 PM GMT +05:30</p>
8	M/s Unnamed unit, Friends Colony, Kundli, Sonipat (Latitude N-28.864951 Longitude E 77.120790	24.03.2025	Permanently Dismantled from site	 <p>GPS Map Camera Sonipat, Haryana, India A04, Sector 64, Kundli, Sonipat, Haryana 131028, India Lat 28.858875° Long 77.120965° 24/03/2025 01:37 PM GMT +05:30</p>

9	M/s Unnamed unit, Friends Colony, Kundli, Sonipat (Latitude N-28.871448 Longitude E 77.115628)	24.03.2025	Permanently Dismantled from site	 <p>GPS Map Camera Sonipat, Haryana, India 148y, Sector 64, Kundli, Sonipat, Haryana 131028, India Lat 28.868158° Long 77.116382° 24/03/2025 03:51 PM GMT +05:30</p>
10	M/s Ilma Washing, Killa no. 76/14/2, Friends Colony, Kundli, Sonipat (Latitude N-28.869589 Longitude E 77.114264)	24.03.2025	Permanently Dismantled from site	 <p>GPS Map Camera Sonipat, Haryana, India 76/14, Sector 64, Kundli, Sonipat, Haryana 131028, India Lat 28.869589° Long 77.114064° 24/03/2025 04:02 PM GMT +05:30</p>
11	M/s Unnamed Unit, Friends Colony, Kundli, Sonipat (Latitude N- 28.869792 Longitude E 77.114094)	24.03.2025	Permanently Dismantled from site	 <p>GPS Map Camera Sonipat, Haryana, India Main, Grand Trunk Rd, Near Nawal Hospital, Sector 64, Kundli, Sonipat, Haryana 131028, India Lat 28.868994° Long 77.114724° 24/03/2025 04:00 PM GMT +05:30</p>
12	M/s Unnamed unit, Friends Colony, Kundli, Sonipat (Latitude N- 28.870583 Longitude E 77.115590)	24.03.2025	Permanently Dismantled from site	 <p>GPS Map Camera Sonipat, Haryana, India A/31, Sector 49, Kundli, Sonipat, Haryana 131029, India Lat 28.883017° Long 77.10828° 24/03/2025 04:18 PM GMT +05:30</p>
13	M/s Unnamed unit, Friends Colony, Kundli, Sonipat (Latitude N-28.864665 Longitude E 77.120625)	24.03.2025	Permanently Dismantled from site	 <p>GPS Map Camera Sonipat, Haryana, India Kc17, Sector 64, Kundli, Sonipat, Haryana 131028, India Lat 28.860158° Long 77.122098° 24/03/2025 02:42 PM GMT +05:30</p>

14	M/s Radha Krishna Processing operated by Harish Village Ferozpur Bangar Near Auchandi Border, Tehsil Kharkhoda (Latitude N-28.830280, Longitude E 76.985245)	25.03.2025	Permanently Dismantled from site	 Ferozpur Bangar, Haryana... Rzhp+v2h, Ferozpur Bangar, Haryana 110039, India Lat 28.829904° Long 76.985297° 25/03/2025 01:31 PM GMT +05:30
15	M/s Unnamed Jeans Dyeing Unit operated by Dinesh (on the bank of Mugheshpur Drain), Village Ferozpur Bangar Near Auchandi Border, Tehsil Kharkhoda (Latitude N-28.826135 Longitude E 76.983462)	25.03.2025	Permanently Dismantled from site	 Delhi, Delhi, India Rxgm+73m, Ferozpur Bangar Village, Delhi, Delhi 131402, India Lat 28.826092° Long 76.983676° 25/03/2025 01:44 PM GMT +05:30
16	M/s Sakshi Enterprises operated by Mukesh (on the bank of Mungeshpur Drain) Village Ferozpur Bangar Near Auchandi Border, Tehsil Kharkhoda (Latitude N-28.829080 Longitude E 76.986572)	25.03.2025	Permanently Dismantled from site	 Delhi, Delhi, India Rzhp+djh, Ferozpur Bangar Village, Delhi, Delhi 110035, India Lat 28.829080° Long 76.986572° 25/03/2025 03:16 PM GMT +05:30
17	M/s Balaji Washing Operated by Mr. Munna, Village Ferozpur Bangar Near Auchandi Border, Tehsil Kharkhoda (Latitude N-28.823683 Longitude E 76.981752)	25.03.2025	Permanently Dismantled from site	 Delhi, Haryana, India Rzhp+waf, Kanhawala Rd, Ferozpur Bangar Village, Delhi, Haryana 131402, India Lat 28.823683° Long 76.981752° 25/03/2025 01:51 PM GMT +05:30
18	M/s Balaji Washing operated by Narayan, Village Ferozpur Bangar Near Auchandi Border, Tehsil Kharkhoda, Sonipat (Latitude N-28.825704 Longitude E 76.981455)	25.03.2025	Permanently Dismantled from site	 दिल्ली, हरियाणा, भारत Rzhp+djh, Ferozpur Bangar Village, Delhi, Haryana 131402, India Lat 28.825704° Long 76.981455° 25/03/2025 02:50 PM GMT +05:30
19	M/s RG Wash operated by Mr. Bhoop Singh, Village Ferozpur Bangar Near Auchandi Border, Tehsil Kharkhoda (Latitude N-28.823664 Longitude E 76.981794)	25.03.2025	Permanently Dismantled from site	 Delhi, Haryana, India Rzhp+waf, Kanhawala Rd, Ferozpur Bangar Village, Delhi, Haryana 131402, India Lat 28.823664° Long 76.981794° 25/03/2025 01:50 PM GMT +05:30
20	M/s Unnamed Jeans Dyeing Unit operated by Ramesh Chadha Village Ferozpur Bangar Near Auchandi Border, Tehsil Kharkhoda, Sonipat (Latitude N-28.822905 Longitude E 76.980729)	25.03.2025	Permanently Dismantled from site	 Bhadrabad Block, हरियाणा, भारत Rzhp+qgn, Bhadrabad Block, Sonipat, Haryana 131402, India Lat 28.822905° Long 76.980729° 25/03/2025 02:22 PM GMT +05:30

21	M/s Himanshi Washing operated by Ravi Shankar (on the bank of Drain No.6) Friends Colony, Kundli, Sonipat (Latitude N-28.868654 Longitude E 77.116060)	24.03.2025	Permanently Dismantled from site	 <p>GPS Map Camera Sonipat, Haryana, India 76/24/2, Sector 64, Kundli, Sonipat, Haryana 131028, India Lat 28.868594° Long 77.114539° 24/03/2025 03:57 PM GMT +05:30</p>
22	M/s Color Combination operated by Parveen Piau Maniyari, Kundli, Sonipat (Latitude N-28.877455 Longitude E 77.110458)	24.03.2025	Permanently Dismantled from site	 <p>GPS Map Camera Sonipat, Haryana, India 148y, Sector 64, Kundli, Sonipat, Haryana 131028, India Lat 28.86815° Long 77.116351° 24/03/2025 03:51 PM GMT +05:30</p>
23	M/s Unnamed Jeans Dyeing unit operated by Raju Friends Colony, Kundli, Sonipat (Latitude N- 28.880764 Longitude E 77.107958)	24.03.2025	Permanently Dismantled from site	 <p>GPS Map Camera Sonipat, Haryana, India 26b, Nahri, Sector 49, Kundli, Sonipat, Haryana 131029, India Lat 28.882602° Long 77.107959° 24/03/2025 04:15 PM GMT +05:30</p>
24	M/s HK Dyeing operated by Dinesh, Piau Maniyari, Kundli, Sonipat (Latitude N-28.874741 Longitude E 77.112953)	24.03.2025	Permanently Dismantled from site	 <p>GPS Map Camera Sonipat, Haryana, India 149y, Sector 64, Kundli, Sonipat, Haryana 131028, India Lat 28.86818° Long 77.116168° 24/03/2025 03:51 PM GMT +05:30</p>
25	M/s Ankur Wash Operated by Anil Piau Maniyari, Kundli, Sonipat (Latitude N-28.875871 Longitude E 77.111411)	24.03.2025	Permanently Dismantled from site	 <p>GPS Map Camera Sonipat, Haryana, India 149y, Sector 64, Kundli, Sonipat, Haryana 131028, India Lat 28.868179° Long 77.116124° 24/03/2025 03:51 PM GMT +05:30</p>

26	M/s Unnamed Jeans Dyeing Unit operated at 28.882525, 77.107784 Friends Colony, Kundli, Sonipat (Latitude N-28.882525 Longitude E 77.107784)	24.03.2025	Permanently Dismantled from site	 <p>GPS Map Camera  <b>Sonipat, Haryana, India</b>      22b, Nahri, Sector 49, Kundli, Sonipat, Haryana 131029, India      Lat 28.882522° Long 77.107267°      24/03/2025 04:14 PM GMT +05:30</p>
27	M/s Unnamed Jeans Dyeing Unit operated at 28.868628, 77.115597 (on the bank of Drain No.6) Friends Colony, Kundli, Sonipat (Latitude N-28.868628 Longitude E 77.115597)	24.03.2025	Permanently Dismantled from site	 <p>GPS Map Camera  <b>Sonipat, Haryana, India</b>      V498+c94, Gf/01, Sector 64, Kundli, Sonipat, Haryana 131028, India      Lat 28.868473° Long 77.115597°      24/03/2025 03:53 PM GMT +05:30</p>
28	M/s Unnamed Jeans Dyeing Unit operated at 28.880946, 77.108037 Friends Colony, Kundli, Sonipat (Latitude N-28.880946 Longitude E 77.108037)	24.03.2025	Permanently Dismantled from site	 <p>GPS Map Camera  <b>Sonipat, Haryana, India</b>      A/30, Sector 49, Kundli, Sonipat, Haryana 131029, India      Lat 28.883018° Long 77.108902°      24/03/2025 04:18 PM GMT +05:30</p>
29	M/s Unnamed Jeans Dyeing Unit operated at 28.869852, 77.113773 (on the bank of Drain No.6) Friends Colony, Kundli, Sonipat (Latitude N-28.869852 Longitude E 77.113773)	24.03.2025	Permanently Dismantled from site	 <p>GPS Map Camera  <b>Sonipat, Haryana, India</b>      76/14, Sector 64, Kundli, Sonipat, Haryana 131028, India      Lat 28.869608° Long 77.11407°      24/03/2025 04:02 PM GMT +05:30</p>
30	M/s Unnamed Jeans Dyeing Unit operated at 28.868233, 77.115690 (on the bank of Drain No.6) Friends Colony, Kundli, Sonipat (Latitude N-28.868233 Longitude E 77.115690)	24.03.2025	Permanently Dismantled from site	 <p>GPS Map Camera  <b>Sonipat, Haryana, India</b>      150y, Sector 64, Kundli, Sonipat, Haryana 131028, India      Lat 28.868277° Long 77.11599°      24/03/2025 03:53 PM GMT +05:30</p>

31	M/s Unnamed Jeans Dyeing Washing unit operated by Sunil Friends Colony, Kundli, Sonipat (Latitude N-28.858973 Longitude E 77.121600)	24.03.2025	Permanently Dismantled from site	 <p>Sonipat, Haryana, India Ko29, Sector 64, Kundli, Sonipat, Haryana 131028, India Lat 28.858802° Long 77.121004° 24/03/2025 01:36 PM GMT +05:30</p>
32	M/s Unnamed Jeans Dyeing Washing unit operated by Arshad Friends Colony, Kundli, Sonipat (Latitude N-28.859429 Longitude E 77.122711)	24.03.2025	Permanently Dismantled from site	 <p>Sonipat, Haryana, India 52, Sector 64, Kundli, Sonipat, Haryana 131028, India Lat 28.85923° Long 77.121169° 24/03/2025 01:31 PM GMT +05:30</p>
33	M/s Vipul Dyeing, Piau Maniyari, Kundli, Sonipat (Latitude N-28.882513 Longitude E 77.107935)	24.03.2025	Permanently Dismantled from site	 <p>Sonipat, Haryana, India 18b, Nahri, Sersa, Kundli, Sonipat, Haryana 131029, India Lat 28.882617° Long 77.107648° 24/03/2025 04:15 PM GMT +05:30</p>
34	M/s JBL Wash, Ground Floor, Khewat No. 713, 714, Unnamed Road, Sub Health Center, Narhi, Sector-49, Kundli, Sonipat (Latitude N-28.882161 Longitude E 77.107701)	24.03.2025	Not obtained CTE/CTO from the Board and closure direction issued to the unit. Unit found non-operational and locked as when visited on dated 01.04.2025.	 <p>Kundli, Haryana, India Sector 49, Kundli, 131029, Haryana, India Lat 28.882039, Long 77.107504 04/01/2025 11:50 AM GMT+05:30 Note : Captured by GPS Map Camera</p>

In view of above, position explained above it is evident that presently there is no unit operational in the site/areas in question and these areas mentioned in the present matter are being regularly monitored by this office and appropriate pending action shall be taken against these illegal entities, which were found operating in violation of the provisions of law.

Further, it is apprised to the Hon'ble Tribunal that the applicant Sh. Varun Gulati (8920503842) was also approached telephonically to give his remarks on the joint

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fresh survey report prepared by this office dated 01.04.2025 after conducting field survey with his representative namely Sh. Mantosh Singh (9818509230), but he hesitant to endorse the same, although satisfied with the action taken by the RO, HSPCB, Sonipat. Copy of survey report dated 01.04.2025 is attached as **Annexure-VI**.

The report is submitted on the behalf of respondent for kind consideration of the Hon'ble Tribunal.



Regional Officer,  
HSPCB, Sonipat

Date:07.02.2026



IN THE HON'BLE NATIONAL GREEN TRIBUNAL,  
PRINCIPAL BENCH, NEW DELHI

OA No. 750 of 2023

IN THE MATTER OF:

Varun Gulati

...Petitioner

Vs

State of Haryana

...Respondents

**AFFIDAVIT**

I, Ajay Singh, Regional Officer, HSPCB, Sonipat, aged about 37 years do hereby solemnly affirm and declare as under:-

1. That the deponent is authorized representative of HSPCB. Therefore, he is well acquainted with facts and circumstances of the case and is competent to swear this affidavit.
2. That the accompanying report has been drafted by my counsel under my instructions on the basis of official record of the Board.

*Ajay Singh*  
Deponent

**Verification**

It is verified at Yamuna Nagar at Jagadhri on 7<sup>th</sup> day of February, 2026 that the contents of the present affidavit are true and correct and nothing has been concealed therefrom.

*Ajay Singh*  
Deponent



*Affidavit* ATTESTED  
as Identified  
*Jitender Pal Singh*  
JITENDER PAL SINGH  
ADVOCATE & NOTARY  
DISTT. COURTS JAGADHRI  
Date ..... 07/02/2026



Regional Office, Sonapat  
Haryana State Pollution Control Board  
Plot no.1, Sector-15 part II, Sonipat Ph.- 0130-2236119,  
E-mail ID: - [hspcbrosr@gmail.com](mailto:hspcbrosr@gmail.com)



No. HSPCB/SR/2026/ 4981

Dated : 02/02/2026

To

The Chairman,  
Haryana State Pollution Control Board  
Panchkula.

(Kind attn.: Sh. Naveen Gulia, SEE, HWM Cell)

Sub: Imposing of Environment compensation of M/s HK Dyeing operated by Dinesh, Piau Maniyari, Kundli, Sonipat (Lat. 28.874741 Long. 77.112953).

In this connection, please find enclosed herewith the copy of assessment Environmental Compensation as per policy dated 22.12.2021 as Annexure-I for finalization and approval, please.

It is submitted for your kind information & further necessary action please.

- DA/1. Copy of SCN dt. 27.06.2024.  
2. Copy of closure order dt. 08.07.2024.  
3. Copy of Compliance of closure order dt.10.07.2024.  
4. Copy of reply submitted by the unit alongwith annexures

  
Regional Officer  
Sonipat Region

Performa for recommendation for Environmental Compensation by Regional Officer.

1.	Name & address of the unit	M/s HK Dyeing operated by Dinesh, Piau Maniyari, Kundli, Sonipat (Lat. 28.874741 Long. 77.112953).
2.	Name and designation of the officer(s) inspected the unit	The unit was inspected on 26.06.2024 by the Committee constituted by Hon'ble NGT in OA 750/2023 titled as Varun Gulati Vs. State of Haryana & Ors. consisting of representatives of CPCB, HSPCB and District Magistrate.
3.	Product(s) and bio-products	Engaged in jeans dyeing and washing
4.	Manufacturing process	Engaged in jeans dyeing and washing
5.	Status of CTE	Not obtained
6.	Status of CTO	Not obtained
7.	Date of inspection of the unit	26.06.2024
8.	Date of commissioning	--
9.	Detail of violation observed during inspection:	<ol style="list-style-type: none"> <li>1. During inspection, unit was found operating without obtaining prior CTE/CTO from Board and thus violated the provisions of Water ((Prevention and Control of Pollution) Act, 1974 and Air ((Prevention and Control of Pollution) Act, 1981.</li> <li>2. Unit was not installed effluent treatment plant for treatment of trade effluent generated from dyeing and washing process of jeans.</li> <li>3. The untreated trade effluent was being discharged into Drain No.6 having outfall into river Yamuna.</li> <li>4. Housekeeping was found unhygienic and very poor.</li> </ol>
10.	Category of the unit	<ol style="list-style-type: none"> <li>i. Red</li> <li>ii. Small Scale</li> </ol>
11.	Complaint / Court case, if any.	Hon'ble NGT in OA 750/2023 titled as Varun Gulati Vs. State of Haryana & Ors.
12.	Detail of sampling and analysis of effluent/air emission exceeding the norms.	NA
13.	Reasons for not collection of samples, if not collected.	NA
14.	Detail of Show Cause Notice for EC issued with date.	Show cause notice for environmental compensation was issued to the unit vide this office letter No. HSPCB/SR/2024/711 dated 27.06.2024. <b>Copy enclosed.</b>
15.	Reply of Show Cause Notice, if any received.	Unit has submitted its reply on 31.12.2025.
16.	No. and date of closure order issued by the Board	This office vide order HSPCB/SR/2024/843 dated 08.07.2024. <b>Copy enclosed.</b>
17.	Compliance of closure order if applicable.	Unit was visited on 09.07.2024 for compliance of the closure orders and found the unit permanently closed and dismantled from the said location. Compliance report of the closure order was sent to Head Office on 10.07.2024. <b>Copy enclosed.</b>
18.	Present status of compliance made by the unit, if any after issue of show cause notice.	<p>The landlord of the site has submitted the reply in this office vide its request letter dated 31.12.2025 and the detail is as under: -</p> <ul style="list-style-type: none"> <li>• The landlord has submitted that the site was on rent and the tenant Mr. Hareram Yadav informed that he will use the site for storage purpose of readymade garments.</li> <li>• He has submitted that during inspection unit was found engaged in jeans dyeing and washing. He was fully</li> </ul>

		<p>unaware about the activity of dyeing and washing being carried out at the site as my residence is far away.</p> <ul style="list-style-type: none"> <li>• He was informed by neighbors on 08.07.2024, that there is a notice from Pollution Control Board. When he reached the site he found that Mr. Hareram Yadav had already left the site with his men and materials.</li> <li>• He admitted that in future he will not give property/site on rent for unauthorized activities. Copy of affidavit attached.</li> </ul>
19.	<p>Cases for levying environmental compensation:- j) Operating without obtaining prior consent to operate under the Water (Prevention and Control of Pollution) Act, 1974 and/or Air (Prevention and Control of Pollution Act, 1981.</p>	<p>During inspection, unit was found operating without obtaining prior CTE/CTO from Board and thus violated the provisions of Water ((Prevention and Control of Pollution) Act, 1974 and Air ((Prevention and Control of Pollution) Act, 1981.</p>
20.	<p>Date of last inspection and sampling i.e. prior present inspection (Water and/or Air and/or other pollution).</p>	<p>No inspection was conducted prior to 09.07.2024 as per office record.</p>
21.	<p>Justification of imposing environmental compensation for last five year</p>	<p>Not Applicable.</p>
22.	<p>Final recommendations if any</p>	<p>It is recommended the EC as assessed under sr. 29 &amp; 30 may be imposed on the said unit for non-applicant.</p>
23.	<p>Final compensation or Interim</p>	<p>Final Compensation</p>
<b>Environment Compensation to be levied on Industrial Units</b>		
24.	<p>PI - Pollution Index (Red: 80, Orange: 50 and Green: 30)</p>	<p>80</p>
25.	<p>N - No of days of violation</p>	<p>24 (from date of rent agreement i.e. 17.06.2024 to date of visit for compliance of closure order i.e. 09.07.2024)</p>
26.	<p>R - Factor in Rupees</p>	<p>250</p>
27.	<p>S - Factor for scale of operation (0.5 for micro or small, 1.0 for medium and 1.5 for large unit)</p>	<p>0.5</p>
28.	<p>LF - Location Factor (as per census)</p>	<p>1.0</p>
29.	<p>EC= PI x N x R x S x LF</p>	<p>80 x 24 x 250 x 0.5 x 1.0 = 2,40,000/-</p>
30.	<p>Total Amount calculated</p>	<p>2,40,000/- (Two Lakh Forty Thousand Only)</p>

  
AEE/Field officer  
Sonipat Region

  
Regional Officer  
Sonipat Region



No. HSPCB/SR/2024/ 711-12

Dated: 27/6/24

To

3432218  
M/s HK Deying Operated by Dinesh  
Piaa Maniyari, Kundli, Sonipat  
(Latitude N-28.874741 Longitude E 77.112953)

**Sub: Show Cause Notice for closure & prosecution u/s 33-A/43/44 of Water Act, 1974 and u/s 31-A/37/38 of Air Act, 1981 and imposition of environmental compensation as per order dated 22.12.2021.**

Whereas, your unit was inspected on 26.06.2024 by the Committee constituted by Hon'ble NGT in OA 750/2023 titled as Varun Gulati Vs. State of Haryana & Ors. consisting of representatives of CPCB, HSPCB and District Magistrate. During the inspection, your unit was found engaged in jeans dyeing and washing, which is covered under Red category at serial No. 40 as per policy order dated 04.12.2020.

During the inspection following deficiencies were found at site: -

1. Your unit was found operating without obtaining prior CTE/CTO from Board and thus violated the provisions of Water ((Prevention and Control of Pollution) Act, 1974 and Air ((Prevention and Control of Pollution) Act, 1981.
2. Your unit has not installed effluent treatment plant for treatment of trade effluent generated from dyeing and washing process of jeans.
3. The untreated trade effluent is being discharged into Drain No.6 having outfall into river Yamuna.
4. Housekeeping was found unhygienic and very poor.

Whereas the above said violations made on your part are not only violating the provisions of Water Act 1974 but also creating an emergent situation by contributing pollution indirectly into river Yamuna, thus endangering the lives of nearby inhabitants.

Whereas, the power has been delegate to Regional Officers of the Board for issuance of closure directions against the industrial sectors/units, found operating in violation of directions of the EPCA and as directed by Hon'ble Apex Court, Hon'ble High Court and Hon'ble NGT after issuance of 03 days' notice vide order no.1045-67 dated 19.03.2020.

Therefore, you are hereby directed to show cause & explain within 03 days as to why closure action may not be taken against your unit u/s 33-A Water (Prevention and Control of Pollution) Act, 1974 and under section 31-A of Air (Prevention and Control of Pollution) Act, 1981 along with the levying of the Environmental Compensation for the gross violations as mentioned above.



**HARYANA STATE POLLUTION CONTROL BOARD**  
 Star Complex, Opp. General Hospital, Delhi Road, Sonipat  
 Ph. - 0130-2236119, E-mail ID: - hspcbrosr@gmail.com



No. HSPCB/SR/2024/ 898-98  
3450091

Dated: 10/7/2024

To

The Chairman,  
 Haryana State Pollution Control Board,  
 Panchkula.

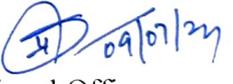
**Sub: Compliance of closure order of M/s HK Dyeing operated by Dinesh, Piau Maniyari, Kundli, Sonipat (Latitude N- 28.874741 Longitude E 77.112953).**

Ref: Closure order of HSPCB vide No. HSPCB/SR/2024/839-43 dt. 8.7.2024.

In this connection, it is submitted that in compliance of the orders passed by Regional Officer, Sonipat Region referred above, the subject cited unit has been sealed on 9.7.2024. The compliance report of closure orders and photographs of the said unit are enclosed herewith.

This is submitted for your kind information and further necessary action please.

DA/As above.

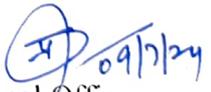
  
 Regional Officer,  
 Sonipat Region  
 Annet

Endst. No. HSPCB/SR/2024/

Dated:

A copy of the above forwarded to the Superintending Engineer, UHBVN, Sonipat in reference to Regional Office, Sonipat order No. HSPCB/SR/2024/839-43 dt. 8.7.2024 for information and further necessary action, please.

DA/As above.

  
 Regional Officer,  
 Sonipat Region  
 Annet  
 96

Received  
 on 8/9/24  
  
 11/7/24

847

Compliance report of closure orders

In compliance of the orders passed by the Regional Office, Haryana State Pollution Control Board, Sonipat vide Endst. No. HSPCB/SR/2024/839-43 dated 08.07.2024, under section 33-A of Water (Prevention & Control of Pollution) Act, 1974 and 31-A of Air (Prevention & Control of Pollution) Act, 1981 against the unit namely M/s HK dyeing operated by Dinesh, Piana maniyari Kundli, Sonapat

The unit has been visited on 09.07.2024 to close down operation of the unit. Following officers of the Board were present during the sealing of the unit:-

1. Amrit AEE, Regional office, HSPCB, B. gaur

The owner / partner/ representative of the unit, Sh. Hariram who was present in person, has been intimated about the above said orders and a copy of the above said closure orders, has been delivered to him.

After giving due time, for the completion of running process, the unit has been closed by sealing the plant and Machinery and D.G. Set as per detail given below:-

1. Swachh compliance of closure the unit was found dismantled w/ plant & machinery (Photographs enclosed)

Sh. Hariram the owner / Partner / representative of the unit who was present at the time of sealing and closing down the unit has not shown any stay orders of any court of law in this regard. However the industry remains in the possession of its owners. They will themselves be responsible for watch and ward of the industry.

(IMPRESSION OF SEAL USED)



Hariram

Signature of representative  
of the unit

Amrit

Signature of Field Officer,  
HSPCB, Sonipat



## HARYANA STATE POLLUTION CONTROL BOARD

Star Complex, Opp. General Hospital, Delhi Road, Sonipat  
Ph. - 0130-2236119, E-mail ID: - [hspcbrosr@gmail.com](mailto:hspcbrosr@gmail.com)



### CLOSURE DIRECTIONS

Whereas, the unit M/s HK Dyeing Operated by Dinesh Piau Maniyari, Kundli, Sonipat (Latitude N-28.874741 Longitude E 77.112953) was inspected on 26.06.2024 by the Committee constituted by Hon'ble NGT in OA 750/2023 titled as Varun Gulati Vs. State of Haryana & Ors. consisting of representatives of CPCB, HSPCB and District Magistrate. During the inspection, your unit was found engaged in jeans dyeing and washing, which is covered under Red category at serial No. 40 as per policy order dated 04.12.2020.

During the inspection following deficiencies were found at site:-

1. The unit was found operating without obtaining prior CTE/CTO from Board and thus violated the provisions of Water ((Prevention and Control of Pollution) Act, 1974 and Air (Prevention and Control of Pollution) Act, 1981.
2. The unit has not installed effluent treatment plant for treatment of trade effluent generated from dyeing and washing process of jeans.
3. The untreated trade effluent is being discharged into Drain No.6 having outfall into river Yamuna.
4. Housekeeping was found unhygienic and very poor.

Whereas the unit was engaged in jeans dyeing and washing, which is covered under Red category of industries as per policy order dt. 04.12.2020 of the Board and required prior Consent to Establish and Consent to Operate under Water Act, 1974 and Air Act 1981.

Whereas the above said violations made on the part of above mentioned unit are not only violating the provisions of Water Act 1974 but also creating an emergent situation by contributing pollution indirectly into river Yamuna, thus endangering the lives of nearby inhabitants also.

Whereas, the power has been delegated to Regional Officers of the Board for issuance of closure directions against the industrial sectors/units, found operating in violation of directions of the EPCA and as directed by Hon'ble Apex Court, Hon'ble High Court and Hon'ble NGT.

Whereas, a show cause notice vide no 711 dated 27.06.2024 was issued to the above said unit u/s 33-A of Water (Prevention and Control of Pollution) Act, 1974 and under section 31-A of Air (Prevention and Control of Pollution) Act, 1981 along with the levying of the Environmental Compensation for the gross violations as mentioned above.

Whereas, the said unit has not submitted any reply or compliance of the aforesaid SCN within stipulated time period.

Whereas power were delegated to Regional Officers by board in its 187<sup>th</sup> meeting vide agenda item no. 187.12 (S) held on 17.02.2020 and orders were issued vide endst no. HSPCB/PLG/2020/1045-67 dated 19.03.2020 in partial modifications of the office order endst no. HSPCB/2005/2745-2753 dated 23.08.2005 of the board. Vide order dated 19.30.2020, it has been ordered to delegate the power to the Regional Officers of the Board in addition to power already delegated vide order dated 23.08.2005 for

*Received by Harikam Gedar*

9971330366

issuance of closure directions against the industrial sectors/units, found operating in violation of directions of the EPCA and as directed by Hon'ble Apex Court and Hon'ble NGT.

Therefore, in view the above mentioned facts and in exercise of the powers conferred under section 33-A of the Water (Prevention & Control of Pollution) Act, 1974 and under section 31-A of the Air (Prevention & Control of Pollution) Act, 1981 and delegated by board in its 187th meeting vide agenda item no. 187.12 (S), directions are hereby issued to close down the operation of the above said illegal unit M/s Unnamed Jeans Dyeing Unit operated by Raju Friends Colony, Kundli, Sonipat (Latitude N-28.880764 Longitude E 77.107958) by sealing its plant and machinery along with directions to disconnect the electricity supply of the above said unit, with immediate effect.

In addition to above, it is also intimated that non-compliance with the directions issued under section 33-A of the Water (Prevention & Control of Pollution) Act, 1974 and under section 31-A of the Air (Prevention & Control of Pollution) Act, 1981 is an offence under the provision of 33-A of the Water (Prevention & Control of Pollution) Act, 1974 and under section 31-A of the Air (Prevention & Control of Pollution) Act, 1981.

Dated:

  
Regional officer  
Sonipat Region

Endst. No. HSPCB/SR/2024/ 839-48

Dated: 8/7/24

A copy of the above is forwarded to the following for information and necessary action: -

1. The Chairman, Haryana State Pollution Control Board, Panchkula.
2. The Deputy Commissioner, Sonipat. *lwdh 21/7/24*
3. The Superintending Engineer, UHBVN, Sonipat to disconnect the electricity supply of said unit.
4. Sh. Amit, AEE, Sonipat. He is asked to ensure compliance of the closure order immediately. The AEE shall also initiate legal action and propose environment compensation as applicable, as per policy of the Board.
5. M/s HK Deying Operated by Dinesh Piau Maniyari, Kundli, Sonipat (Latitude N-28.874741 Longitude E 77.112953).

  
Regional officer  
Sonipat Region

850

Pursue further as per  
Policy of the Board.

To

Regional Officer  
Haryana state Pollution Control Board  
Sonipat

1202  
31/12/2025

FR  
AEE-I/AEE-II/AEE-III/SC-B/JEE

PO  
15/11

**Subject: Suspension of Closure Direction issued vide ENST. No HSPCB/SR/2024/843 dated 08 Jul 2024**

Respected Sir,

With due respect I state that my warehouse is situated at Sector 48, Kundli, Sonipat. I gave the site on rent to Hareram Yadav on 17 Jun 2024 (Rent agreement attached). While taking the site on rent Mr. Hareram Yadav informed me that he will use the site for storage purpose of readymade garments.

Whereas, during the inspection of Haryana State Pollution Control Board on 26 Jun 2024, the unit was found engaged in jeans dyeing and washing. I was fully unaware about the activity of dyeing and washing being carried out at the site as my residence is far away.

On 08 Jul 2024, I was informed by neighbors that there is a notice from Pollution Control Board. When I reached the site, I found that Mr. Hareram Yadav had already left the site with his men and materials.

I request your esteemed office for Suspension of Closure Direction issued vide ENST. No HSPCB/SR/2024/843 dated 08 Jul 2024. I assure, that in future I will not give my property/ site on rent for unauthorized activities (affidavit attached).

Yours faithfully

संतोष

(Santosh)

Aadhar No. 8215 3464 0898



### किरायानामा

मैं जो कि श्रीमती सन्तोष आधार नं०-8215 3464 0898 पत्नी श्री राजेन्द्र सिंह निवासी मकान नं०-1112, गांव अलीपुर, दिल्ली-110036 की हूँ

जो कि प्रथम पक्ष मालिक।

व

जो कि हरेराम यादव आधार नं०-5333 3641 9275 पुत्र श्री कुलदेव यादव निवासी सरोजा कोनी, वार्ड नं०-11, सरौन्जबेला, निर्माली सुपौला बिहार-847452 का हूँ

जो कि किरायेदार पक्ष।

जो कि प्रथम पक्ष मालिक काफिल काबिज एक गोदाम बारकबा 470 वर्ग गज यानि 16 मरले मुन्दरजा खेवट नं०-1251 खाता नं०-1397 मुन्दरजा मुस्ततील व किला नं०-52//19/1/2/1, 2-7 वाका अन्दर रकबा मौजा गांव कुण्डली उप तहसील राई जिला सोनीपत वाका है। जो कि बजरिये दस्तावेज नं०-3294 के तहत मेरा है। और उपरोक्त गोदाम बाबत मालिक को हर प्रकार का अधिकार तक प्राप्त है किसी प्रकार की मनाही ना है और उपरोक्त गोदाम हर प्रकार के भार से मुक्त है और प्रथम पक्ष यानि मालिक को उपरोक्त गोदाम को किराये पर देने का पूरा हक हासिल है किसी प्रकार की मनाही ना है।

सन्तोष

Harinam Yadav

अतः अब प्रथम पक्ष यानि मालिक ने उपरोक्त गोदाम को निम्नलिखित शर्तों पर द्वितीय पक्ष यानि किरायेदार को किराये पर दिया है:-

1. यह है कि दोनो पक्षों के बीच उक्त गोदाम के किराये के समय अवधि 2 वर्षों तक यानि दिनांक-17-06-2024 से दिनांक-16-06-2026 तक तय व करार पाई है।
2. यह है कि उक्त गोदाम के बाबत किराया मुल्य-26,000/-छब्बीस हजार रुपये प्रति माह तक तय व करार पाया है और गोदाम का किराया प्रति वर्ष 10 प्रतिशत बढ़ाया जाएगा।
3. यह है कि द्वितीय पक्ष यानि किरायेदार उपरोक्त गोदाम में कपडा स्टोर का कार्य करेगा जिसमें प्रथम पक्ष यानि मालिक को किसी प्रकार का कोई एतराज या आपति नहीं है।
4. यह है कि द्वितीय पक्ष यानि किरायेदार उपरोक्त गोदाम में किसी प्रकार का कोई अवैध कार्य या गैर कानूनी कार्य नहीं करेगा।
5. यह है कि द्वितीय पक्ष यानि किरायेदार गोदाम में किसी प्रकार की कोई तोड़ फोड़ आदि नहीं करेगा और किसी प्रकार की छोटी मोटी तब्दीली करवाता चाहता है तो किरायेदार स्वयं के खर्च से ही करायेगा व लिखित रूप से मालिक यानि प्रथम पक्ष की अनुमति से करायेगा।
6. यह है कि उक्त गोदाम का बिजली बिल व पानी के बिल की अदायेगी की जिम्मेवारी द्वितीय पक्ष यानि किरायेदार की होगी। जो कि उक्त किराये से अलग चार्ज होगा।
7. यह है कि उक्त गोदाम का किराया द्वितीय पक्ष यानि किरायेदार हर महीने की 1 तारीख से 5 तारीख के बीच प्रथम पक्ष यानि मालिक को देने का जिम्मेदार रहेगा।
8. यह है कि किरायानामा समाप्त/खत्म हो जाने पर द्वितीय पक्ष यानि किरायेदार गोदाम को मालिक को उसी हालत में लौटा देगा जिस हालत में द्वितीय पक्ष यानि किरायेदार ने गोदाम किराये पर लिया है।
9. यह है कि द्वितीय पक्ष यानि किरायेदार अपनी कर्म बाबत कोई भी कारवाही कारवाई जैसे जीरमटी व लाईसेंस आदि के लिए अप्लाई कर सकता है जिसमें प्रथम पक्ष यानि मालिक को किसी प्रकार का कोई एतराज या आपति नहीं होगा।
10. यह है कि अगर प्रथम पक्ष यानि मालिक गोदाम को खाली करवाता है तो उसने लिखित रूप में दो महीने पहले नोटिस द्वितीय पक्ष यानि किरायेदार को देना पड़ेगा और इसी प्रकार से द्वितीय पक्ष यानि किरायेदार भी दो महीने पहले नोटिस प्रथम पक्ष यानि मालिक को देकर गोदाम को खाली करेगा।
11. यह है कि यदि द्वितीय पक्ष यानि किरायेदार उपरोक्त गोदाम में किसी प्रकार का कोई गैर कानूनी कार्य करता हुआ पाया जाए तो प्रथम पक्ष यानि मालिक के द्वारा बिना कोई नोटिस दिए उपरोक्त गोदाम को उसी समय पर खाली करवा लिया जाएगा।

अतः यह इकरारनामा बराए किरायानामा अपने से लिखा दिया ताकि सनन्द रहे और समय पर काम आवे  
दिनांक-17-06-2024

प्रथम पक्ष/गोदाम मालिक

सोनोय

द्वितीय पक्ष/किरायेदार  
Harinam Yadav

दिनांक -

Nandev Lal

नरेन्द्र लाल  
R/o Sonapat

3788 1791 4690

ATTN: STAM

NOTARY  
Dist. Sonapat

17/06/2024



853  
Indian-Non Judicial Stamp  
Haryana Government



Date : 31/12/2025

Certificate No. T0312025L422



Stamp Duty Paid : ₹ 101

GRN No. 144662822



(Rs. Only)

Penalty : ₹ 0

(Rs. Zero Only)

Deponent

Name : Santosh

H.No/Floor : X

Sector/Ward : X

Landmark : X

City/Village : Alipur

District : Delhi

State : Delhi

Phone : 85\*\*\*\*\*16



Purpose : AFFIDAVIT to be submitted at Other

The authenticity of this document can be verified by scanning this QrCode Through smart phone or on the website <https://egrashry.nic.in>

शपथ-पत्र

मैं जो कि श्रीमती संतोष आधार नं० 8215 3464 0898 पत्नी श्री राजेन्द्र सिंह निवासी मकान नं० 1112, अलीपुर दिल्ली 36 की स्थाई निवासी हूँ और मैं अपने हल्फ से बयान करती हूँ कि :-

1. यह है कि मैं उपरोक्त पते की स्थाई निवासी हूँ।
2. यह है कि मेरा एक कित्ता गोदाम जो कि वाका रकबा मौजा गांव कुण्डली तहसील जिला सोनीपत में स्थित है।
3. यह है कि मैंने यह गोदाम हरेराम यादव पुत्र श्री कुलदेव यादव निवासी सरोजा कोमी वार्ड नं० 11, सरोंजबेला निर्माली, सुपौल बिहार 847452 को दिनांक 17/06/2024 को कपडो के गोदाम के लिए किराए पर दिया था।
4. यह है कि दिनांक 26/06/2024 को प्रदूषण विभागे की कार्यवाही में उक्त स्थान पर ड्राइक्लीन का कार्य पाया गया।
5. यह है कि मैं स्वयं भी इस कार्य से अंजान थी। जब तक मुझे इस कार्य के बारे में ज्ञात हुआ तब तक उक्त किराएदार हरेराम यादव गोदाम खाली करके जा चुका था।

संतोष

6. यह है कि भविष्य में मैं अपने गोदाम को किसी भी ऐसे किराएदार को नहीं दूंगी जो प्रदूषण का कार्य करेगा।
7. यह है कि भविष्य में अपने गोदाम को लेकर सचेत रहूंगी।
8. यह है कि विधायक संबंधित जो भी नियम व शर्तें होंगी उनका मैं पालन करूंगी।
9. यह है कि मेरे द्वारा दिया गया उपरोक्त ब्यान सही व दुरुस्त है।

तस्दीक

तस्दीक की जाती है कि मेरे द्वारा दिया गया बयान सही व सत्य है इसमें कोई बात झूठ नहीं है।

शपथकर्ता  
सन्तोष

शपथकर्ता  
सन्तोष

NOTAR  
31/12/2025



855



भारतीय विशिष्ट पहचान प्राधिकरण

भारत सरकार

Unique Identification Authority of India

Government of India

नामांकन क्रम / Enrollment No.: 0654/07902/04102

To  
 सन्तोष  
 Santosh  
 W/O Rajender Singh  
 1112 pawan kerosin ayal depot gaon  
 Alipur  
 Alipur  
 North West Delhi  
 Delhi 110036  
 9871733942

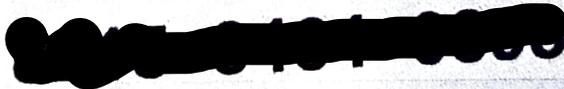
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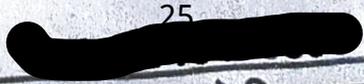
मेरा आधार, मेरी पहचान



भारत सरकार  
Government of India



सन्तोष  
 Santosh  
 जन्म तिथि / DOB : 01/01/1965  
 महिला / Female



सेवा में

Haryana State Pollution Control Board,  
Star Complex, Opp. General Hospital,  
Delhi Road Sonipat, 0130-2236119,  
E-mail ID : [hspcbrsr@gmail.com](mailto:hspcbrsr@gmail.com)

क्रमांक : MCK/2025/537

दिनांक : 19.03.2025

**विषय :- Regarding the Land Ownership record of 33 Nos. illegal  
jean dyeing units located at Friends Colony, Kundli, Sonipat.**

उपरोक्त विषय पर आपके कार्यालय के पत्र क्रमांक HSPCB/Endst./1204, दिनांक 29.08.2024 एवं नगरपालिका कुण्डली कार्यालय के पत्र क्रमांक MCK/2024/679 दिनांक 02.05.2024 व MCK/2024/1625 दिनांक 06.09.2024 की निरन्तरता में।

विषयाधीन मामले में अनुरोध सहित आप महोदय की सेवा में अवगत करवाया जाता है कि शहरी स्थानीय निकाय हरियाणा, पंचकूला के पत्र क्रमांक DULB/Tax/2022/2090 दिनांक 19-01-2022 अनुसार जारी हिदायतों में वर्णित हरियाणा नगरपालिका अधिनियम 1973 की धारा 81A(2) व हरियाणा नगर निगम अधिनियम 1994 की धारा 93(2) में वर्णित जोकि "The assessment, levy and payment of the tax on building and lands shall not in any way confer any right, title for interest in the property upon either the owner for the occupier and shall not be a proof of the building is an authorized one and further that any building or part thereof which is erected in contravention of the existing building by laws or town planning regulation/scheme shall not get regularized by virtue of being assessed to tax on buildings and lands." प्रावधान अनुसार प्रॉपर्टी आई.डी. मलकियत का सबूत नहीं है। यहां आप महोदय की सेवा में अवगत करवाया जाता है कि नगरपालिका कुण्डली के पास उपरोक्त सन्दर्भित पत्र में वर्णित 33 यूनिटों को कोई भी मालिकाना रिकॉर्ड उपलब्ध नहीं है। जिस कारण इस कार्यालय द्वारा उपरोक्त सन्दर्भित पत्र में वर्णित 33 यूनिटों के मालिकाना हक का पता नहीं लगाया जा सकता है।

अतः आप महोदय से यह निवेदन है कि आपके कार्यालय के उपरोक्त सन्दर्भित पत्र में वर्णित 33 यूनिटों का पूर्ण मालिकाना रिकॉर्ड जमाबन्दी सहित तहसीलदार, राई तहसील ऑफिस से प्राप्त करने का कष्ट करें।

  
Secretary  
Municipal Committee  
Kundli, Sonapat (Hr.)

पृ0कमांक : MCK/2025/538-540

दिनांक : 19.03.2025

उपरोक्त की एक प्रति निम्नलिखित की सेवा में सूचनार्थ एवं आगामी आवश्यक कार्यवाही हेतु प्रेषित है:—

1. The Chairman, Haryana State Pollution Control Board, Panchkula
2. The Deputy Commissioner, Sonipat
3. The Commissioner, Municipal Corporation Sonipat

  
Secretary  
Municipal Committee  
Kundli, Sonapat (Hr.)



## Office of Municipal Committee, Kundli (Sonipat)

सेवा में

Haryana State Pollution Control Board,  
Star Complex, Opp. General Hospital,  
Delhi Road Sonipat, 0130-2236119,  
E-mail ID : hspcbrosr@gmail.com

क्रमांक : MCK/2024/1625

दिनांक : 06/09/2024

**विषय :- Regarding the Land Ownership record of 33 Nos. illegal jean dyeing units located at Friends Colony, Kundli, Sonipat.**

उपरोक्त विषय पर आपके कार्यालय के पत्र क्रमांक HSPCB/Endst./1204, दिनांक 29-08-2024, एवं नगरपालिका कुण्डली कार्यालय के पत्र क्रमांक MCK/2024/679 दिनांक 02.05.2024 की निरन्तरता में।

विषयाधीन मामले में अनुरोध सहित आप महोदय की सेवा में अवगत करवाया जाता है कि शहरी स्थानीय निकाय हरियाणा, पंचकूला के पत्र क्रमांक DULB/Tax/2022/2090 दिनांक 19-01-2022 अनुसार जारी हिदायतों में वर्णित हरियाणा नगरपालिका अधिनियम 1973 की धारा 81 A(2) व हरियाणा नगर निगम अधिनियम 1994 की धारा 93(2) में वर्णित जोकि "The assessment, levy and payment of the tax on building and lands shall not in any way confer any right, title for interest in the property upon either the owner for the occupier and shall not be a proof of the building is an authorized one and further that any building or part thereof which is erected in contravention of the existing building by laws or town planning regulations/scheme shall not get regularized by virtue of being assessed to tax on buildings and lands" प्रावधान अनुसार प्रॉपर्टी आई.डी. मलकियत का सबूत नहीं है। यहां आप महोदय की सेवा में अवगत करवाया जाता है कि नगरपालिका कुण्डली के पास उपरोक्त सन्दर्भित पत्र में वर्णित 33 यूनिटों का कोई भी मालिकाना रिकॉर्ड उपलब्ध नहीं है। जिस कारण इस कार्यालय द्वारा उपरोक्त सन्दर्भित पत्र में वर्णित 33 यूनिटों के मालिकाना हक का पता नहीं लगाया जा सकता है।

अतः आप महोदय से यह निवेदन है कि आपके कार्यालय के उपरोक्त सन्दर्भित पत्र में वर्णित 33 यूनिटों का पूर्ण मालिकाना रिकॉर्ड जमाबन्दी सहित तहसीलदार, राई तहसील ऑफिस से प्राप्त करने का कष्ट करें।

Address:- Opp. Plot No.-10, HSIIDC, Phase-I, Kundli (Sonipat) Mail: secymckundli@gmail.com

**MCK**

Municipal Committee Kundli (Sonipat)



## Office of Municipal Committee, Kundli (Sonipat)

  
सचिव

नगरपालिका कुण्डली।

पृ0कमांक :MCK/2024/ 1626-28

दिनांक : 06/09/2024

उपरोक्त की एक प्रति निम्नलिखित की सेवा में सूचनार्थ एवं आगामी आवश्यक कार्यवाही हेतू प्रेषित है:-

1. The Chairman, Haryana State Pollution Control Board, Panchkula
2. The Deputy Commissioner, Sonipat
3. The Commissioner, Municipal Corporation Sonipat

  
सचिव

नगरपालिका कुण्डली।

Address:- Opp. Plot No.-10, HSIIDC, Phase-I, Kundli (Sonipat) Mail: secymckundli@gmail.com



No. HSPCB/SR/2025/3177-79

Dated: 20/3/25

**Reminder-4**  
**Most Urgent, Time Bound, NGT Matter**

To

The Superintending Engineer,  
UHBVN, Sonipat.

**Sub. Regarding the electricity connection details and copies of electricity bills of 33 Nos. illegal jean dyeing units located at Friends Colony, Kundli, Sonipat.**

**Ref. In continuation to this office vide letter No. 1185 dated 29.08.2024, letter No. 176 dated 26.04.2024 and letter No. 2897-99 dated 31.01.2025.**

Whereas, the matter in OA No. 750/2023: Varun Gulati Versus State of Haryana & Ors. is related to highly polluting "Red category" dyeing units which are operating in Dheeraj Nagar & Surya Vihar of Faridabad, Bajghera, Dhankot, Dhanwapur & Sector – 37 of Gurugram, Village Badsa of Jhajjar and Friends colony, Pyau Maniyari and Ferozpur Bangar of Sonipat in Haryana.

In the above said matter, Hon'ble NGT vide order dated 03/01/2024 directed as under:-

*"Hence at this stage we deem it proper to constitute a joint committee comprising of representative of the Member Secretary, Central Pollution Control Board (CPCB), Member Secretary, Haryana State Pollution Control Board (HSPCB) and District Magistrates of District Sonipat, Faridabad, Gurgaon and Jhajjar. The District Magistrates of the concerned districts will act as Nodal Agency for the work of the committee in that district. The joint committee will carry out the inspection and will ascertain the correct ground situation and will also collect the sample of the discharge by the units and obtain the sample analysis report and take remedial action in accordance with law. The committee will complete the said exercise within a period of three months and submit the action taken report at least one week before the next date of hearing by email at [judicial-ngt@gov.in](mailto:judicial-ngt@gov.in) preferably in the form of searchable PDF/ OCR Support PDF and not in the form of Image PDF".*

In compliance of above mentioned order of Hon'ble NGT a Joint Committee comprising of the following members was constituted for District Sonipat :-

- i) Sh. Amit Kumar, Sub Divisional Magistrate, Sonipat on behalf of District Magistrate, Sonipat.
- ii) Sh. Pardeep Singh, Regional Officer, Haryana State Pollution Control Board, Sonipat.
- iii) Sh. Rishabh Srivastava, Scientist-C, Central Pollution Control Board (CPCB), New Delhi.

The Joint Committee has conducted the inspections on 18.03.2024, 19.03.2024 & 29.05.2024. During the survey of the area 33 no of illegal jeans dyeing, washing units were found operating illegally and discharging the untreated effluent directly / indirectly in to Drain no. 6. All the 33 no of units have been closed by the Board.

Whereas, these units have not provided the detail of Electricity connections/ copy of Electricity Bills for determining the accused responsible for violation and date of commissioning of the industry to ascertain the period of violation. The list of above said units is as below:-

Sr. No.	Name and address of Unit	No. and Date of issuance of Closure Order	Date of Compliance of Closure Order
1	M/s RR Wash, Friends Colony, Kundli, Sonipat	HSPCB/SR/2024/2893	01.04.2024

	(Latitude N-28.860398 Longitude E 77.120716	dated 28.03.2024	
2	M/s Unnamed unit, Friends Colony, Kundli, Sonipat (Latitude N-28.859600 Longitude E 77.120733	HSPCB/SR/2024/2898 dated 28.03.2024	01.04.2024
3	M/s Unnamed unit, Friends Colony, Kundli, Sonipat (Latitude N-28.859603 Longitude E 77.120741	HSPCB/SR/2024/2913 dated 28.03.2024	02.04.2024
4	M/s Unnamed unit, Friends Colony, Kundli, Sonipat (Latitude N-28.859342 Longitude E 77.120810	HSPCB/SR/2024/2908 dated 28.03.2024	02.04.2024
5	M/s Unnamed unit, Friends Colony, Kundli, Sonipat (Latitude N-28.51313 Longitude E 77.07223	HSPCB/SR/2024/2903 dated 28.03.2024	02.04.2024
6	M/s Unnamed unit, Friends Colony, Kundli, Sonipat (Latitude N-28.866166 Longitude E 77.119559	HSPCB/SR/2024/2918 dated 28.03.2024	28.03.2024
7	M/s Unnamed unit, Friends Colony, Kundli, Sonipat (Latitude N-28.864662 Longitude E 77.120403	HSPCB/SR/2024/2923 dated 28.03.2024	02.04.2024
8	M/s Unnamed unit, Friends Colony, Kundli, Sonipat (Latitude N-28.864951 Longitude E 77.120790	HSPCB/SR/2024/2928 dated 28.03.2024	28.03.2024
9	M/s Unnamed unit, Friends Colony, Kundli, Sonipat (Latitude N-28.871448 Longitude E 77.115628	HSPCB/SR/2024/2933 dated 28.03.2024	28.03.2024
10	M/s Ilma Washing, Killa no. 76/14/2, Friends Colony, Kundli, Sonipat (Latitude N-28.869589 Longitude E 77.114264	HSPCB/SR/2024/2938 dated 28.03.2024	28.03.2024
11	M/s Unnamed Unit, Friends Colony, Kundli, Sonipat (Latitude N-28.869792 Longitude E 77.114094	HSPCB/SR/2024/2943 dated 28.03.2024	28.03.2024
12	M/s Unnamed unit, Friends Colony, Kundli, Sonipat (Latitude N-28.870583 Longitude E 77.115590	HSPCB/SR/2024/2948 dated 28.03.2024	28.03.2024
13	M/s Unnamed unit, Friends Colony, Kundli, Sonipat (Latitude N-28.864665 Longitude E 77.120625	HSPCB/SR/2024/2953 dated 28.03.2024	28.03.2024
14	M/s Radha Krishna Processing operated by Harish Village Ferozpur Bangar Near Auchandi Board, Tehsil Kharkhoda (Latitude N-28.830280, Longitude E 76.985245) (GST No.- 06ENWPS7940L1ZU)	HSPCB/SR/2024/454-58 dated 07.06.2024	12.06.2024
15	M/s Unnamed Jeans Dyeing Unit operated by Dinesh (on the bank of Mugheshpur Drain), Village Ferozpur Bangar Near Auchandi Board, Tehsil Kharkhoda (Latitude N-28.826135 Longitude E 76.983462)	HSPCB/SR/2024/474-78 dated 07.06.2024	12.06.2024
16	M/s Sakshi Enterprises operated by Mukesh (on the bank of Mugheshpur Drain) Village Ferozpur Bangar Near Auchandi Board, Tehsil Kharkhoda (Latitude N-28.829080 Longitude E 76.986572)	HSPCB/SR/2024/459-63 dated 07.06.2024	12.06.2024
17	M/s Balaji Washing Operated by Mr. Munna, Village Ferozpur Bangar Near Auchandi Board, Tehsil Kharkhoda (Latitude N-28.823683 Longitude E 76.981752)	HSPCB/SR/2024/464-68 dated 07.06.2024	12.06.2024
18	M/s Balaji Washing operated by Narayan, Village Ferozpur Bangar Near Auchandi Board, Tehsil Kharkhoda, Sonipat (Latitude N-28.825704 Longitude E 76.981455) (GST No.- 06BBBPR9288J1ZZ)	HSPCB/SR/2024/444-48 dated 07.06.2024	12.06.2024
19	M/s RG Wash operated by Mr. Bhoop Singh, Village Ferozpur Bangar Near Auchandi Board, Tehsil Kharkhoda (Latitude N-28.823664 Longitude E 76.981794)	HSPCB/SR/2024/473 dt. 07.06.2024	12.06.2024
20	M/s Unnamed Jeans Dyeing Unit operated by Ramesh Chadha Village Ferozpur Bangar Near Auchandi Board, Tehsil Kharkhoda, Sonipat (Latitude N-28.822905 Longitude E 76.980729)	HSPCB/SR/2024/453 dt. 07.06.2024	12.06.2024
21	M/s Himanshi Washing operated by Ravi Shankar (on the bank of Drain No.6) Friends Colony, Kundli, Sonipat (Latitude N-28.868654 Longitude E 77.116060)	HSPCB/SR/2024/849-53 dt. 8.7.2024	09.07.2024
22	M/s Color Combination operated by Parveen Piau Maniyari, Kundli, Sonipat (Latitude N-28.877455	HSPCB/SR/2024/834-38 dt. 8.7.2024	09.07.2024

Longitude E 77.110458)		862	
23	M/s Unnamed Jeans Dyeing unit operated by Raju Friends Colony, Kundli, Sonipat (Latitude N-28.880764 Longitude E 77.107958)	HSPCB/SR/2024/844-48 dt. 8.7.2024	09.07.2024
24	M/s HK Dyeing operated by Dinesh, Piau Maniyari, Kundli, Sonipat (Latitude N- 28.874741 Longitude E 77.112953)	HSPCB/SR/2024/839-43 dt. 8.7.2024	09.07.2024
25	M/s Ankur Wash Operated by Anil Piau Maniyari, Kundli, Sonipat (Latitude N-28.875871 Longitude E 77.111411)	HSPCB/SR/2024/858 dt. 8.7.2024	09.07.2024
26	M/s Unnamed Jeans Dyeing Unit operated at 28.868628, 77.115597 (on the bank of Drain No.6) Friends Colony, Kundli, Sonipat (Latitude N-28.868628 Longitude E 77.115597)	No plant and machinery was found at this location	
27	M/s Unnamed Jeans Dyeing Unit operated at 28.868628, 77.115597 (on the bank of Drain No.6) Friends Colony, Kundli, Sonipat (Latitude N-28.868628 Longitude E 77.115597)	No plant and machinery was found at this location	
28	M/s Unnamed Jeans Dyeing Unit operated at 28.880946, 77.108037 Friends Colony, Kundli, Sonipat (Latitude N-28.880946 Longitude E 77.108037)	No plant and machinery was found at this location	
29	M/s Unnamed Jeans Dyeing Unit operated at 28.869852, 77.113773 (on the bank of Drain No.6) Friends Colony, Kundli, Sonipat (Latitude N-28.869852 Longitude E 77.113773)	No plant and machinery was found at this location	
30	M/s Unnamed Jeans Dyeing Unit operated at 28.868233, 77.115690 (on the bank of Drain No.6) Friends Colony, Kundli, Sonipat (Latitude N-28.868233 Longitude E 77.115690)	No plant and machinery was found at this location	
31	M/s Unnamed Jeans Dyeing Washing unit operated by Sunil Friends Colony, Kundli, Sonipat (Latitude N-28.858973 Longitude E 77.121600)	HSPCB/SR/2024/1023-27 dt.22.7.2024	23.07.2024
32	M/s Unnamed Jeans Dyeing Washing unit operated by Arshad Friends Colony, Kundli, Sonipat (Latitude N-28.859429 Longitude E 77.122711)	HSPCB/SR/2024/1018 dt. 22.7.2024	23.07.2024
33	M/s Vipul Dyeing, Piau Maniyari, Kundli, Sonipat (Latitude N-28.882513 Longitude E 77.107935)	HSPCB/SR/2024/1028-32 dt. 22.7.2024	23.07.2024

In view of the above, it is requested to kindly provide the details of Electricity connection/ copy of Electricity Bills/Date of sanction of electricity connection as per your office record for all these industries mentioned above within 07 days for determining the accused responsible for violation and date of commissioning of the industry to ascertain the period of violation so that further action of filing prosecution and levying of Environmental Compensation would be taken accordingly and Action Taken Report could be filed before the Hon'ble NGT New Delhi.

Remarks: Sh. Rakesh, JE and Sh. Tarun, LM of OP Division, Kundli were with the NGT Team during the inspections and the electricity meter nos of all the 13 no of industries are in their due knowledge.

Endst. No. 9178/9809495

Dated: 20/08/25

Regional Officer,  
HSPCB, Sonipat

A copy of the above is forwarded to the following for information and further necessary action, please.

- The Chairman, Haryana State Pollution Control Board, Panchkula.
- The Deputy Commissioner, Sonipat.

Regional Officer  
Sonipat Region



No. HSPCB/SR/2025/ 3174-76

Dated: 20/03/25

**Reminder-4**  
**Most Urgent, Time Bound, NGT Matter**

To

The District Excise and Taxation Commissioner,  
Sonipat.

**Sub. Regarding GST record of 33 Nos. illegal jean dyeing units located in district Sonipat.**

Ref. In continuation to this office vide letter No. 1188 dated 29.08.2024, letter No. 166 dated 26.04.2024 and letter No. 2900-02 dated 31.01.2025, letter No. 3128-30 dated 10.03.2025.

Whereas, the matter in OA No. 750/2023: Varun Gulati Versus State of Haryana & Ors. is related to highly polluting "Red category" dyeing units which are operating in Dheeraj Nagar & Surya Vihar of Faridabad, Bajghera, Dhankot, Dhanwapur & Sector - 37 of Gurugram, Village Badsa of Jhajjar and Friends colony, Pyau Maniyari and Ferozpur Bangar of Sonipat in Haryana.

In the above said matter, Hon'ble NGT vide order dated 03/01/2024 directed as under: -

*"Hence at this stage we deem it proper to constitute a joint committee comprising of representative of the Member Secretary, Central Pollution Control Board (CPCB), Member Secretary, Haryana State Pollution Control Board (HSPCB) and District Magistrates of District Sonipat, Faridabad, Gurgaon and Jhajjar. The District Magistrates of the concerned districts will act as Nodal Agency for the work of the committee in that district. The joint committee will carry out the inspection and will ascertain the correct ground situation and will also collect the sample of the discharge by the units and obtain the sample analysis report and take remedial action in accordance with law. The committee will complete the said exercise within a period of three months and submit the action taken report at least one week before the next date of hearing by email at [judicial-ngt@gov.in](mailto:judicial-ngt@gov.in) preferably in the form of searchable PDF/ OCR Support PDF and not in the form of Image PDF".*

In compliance of above mentioned order of Hon'ble NGT a Joint Committee comprising of the following members was constituted for District Sonipat :-

- iv) Sh. Amit Kumar, Sub Divisional Magistrate, Sonipat on behalf of District Magistrate, Sonipat.
- v) Sh. Pardeep Singh, Regional Officer, Haryana State Pollution Control Board, Sonipat.
- vi) Sh. Rishabh Srivastava, Scientist-C, Central Pollution Control Board (CPCB), New Delhi.

The Joint Committee has conducted the inspections on 29.05.2024. During the survey of the area 33 no of illegal jeans dyeing, washing units were found operating illegally and discharging the untreated effluent directly / indirectly in to Drain no. 6. All the 33 no of units have been closed by the Board.

Whereas, these units have not provided the copy of GST Certificate /GST returns for determining the accused responsible for violation and date of commissioning of the industry to ascertain the period of violation. The list of above said units is as below:-

Sr. No.	Name and address of Unit	No. and Date of issuance of Closure Order	Date of Compliance of Closure Order
1	M/s RR Wash, Friends Colony, Kundli, Sonipat (Latitude N-28.860398 Longitude E 77.120716)	HSPCB/SR/2024/2893 dated 28.03.2024	01.04.2024
2	M/s Unnamed unit, Friends Colony, Kundli, Sonipat (Latitude N-28.859600 Longitude E 77.120733)	HSPCB/SR/2024/2898 dated 28.03.2024	01.04.2024
3	M/s Unnamed unit, Friends Colony, Kundli, Sonipat (Latitude N-28.859603 Longitude E 77.120741)	HSPCB/SR/2024/2913 dated 28.03.2024	02.04.2024

4	M/s Unnamed unit, Friends Colony, Kundli, Sonipat (Latitude N-28.859342 Longitude E 77.120810)	HSPCB/SR/2024/2908 dated 28.03.2024	02.04.2024
5	M/s Unnamed unit, Friends Colony, Kundli, Sonipat (Latitude N-28.51313 Longitude E 77.07223)	HSPCB/SR/2024/2903 dated 28.03.2024	02.04.2024
6	M/s Unnamed unit, Friends Colony, Kundli, Sonipat (Latitude N-28.866166 Longitude E 77.119559)	HSPCB/SR/2024/2918 dated 28.03.2024	28.03.2024
7	M/s Unnamed unit, Friends Colony, Kundli, Sonipat (Latitude N-28.864662 Longitude E 77.120403)	HSPCB/SR/2024/2923 dated 28.03.2024	02.04.2024
8	M/s Unnamed unit, Friends Colony, Kundli, Sonipat (Latitude N-28.864951 Longitude E 77.120790)	HSPCB/SR/2024/2928 dated 28.03.2024	28.03.2024
9	M/s Unnamed unit, Friends Colony, Kundli, Sonipat (Latitude N-28.871448 Longitude E 77.115628)	HSPCB/SR/2024/2933 dated 28.03.2024	28.03.2024
10	M/s Ilma Washing, Killa no. 76/14/2, Friends Colony, Kundli, Sonipat (Latitude N-28.869589 Longitude E 77.114264)	HSPCB/SR/2024/2938 dated 28.03.2024	28.03.2024
11	M/s Unnamed Unit, Friends Colony, Kundli, Sonipat (Latitude N-28.869792 Longitude E 77.114094)	HSPCB/SR/2024/2943 dated 28.03.2024	28.03.2024
12	M/s Unnamed unit, Friends Colony, Kundli, Sonipat (Latitude N-28.870583 Longitude E 77.115590)	HSPCB/SR/2024/2948 dated 28.03.2024	28.03.2024
13	M/s Unnamed unit, Friends Colony, Kundli, Sonipat (Latitude N-28.864665 Longitude E 77.120625)	HSPCB/SR/2024/2953 dated 28.03.2024	28.03.2024
14	M/s Radha Krishna Processing operated by Harish Village Ferozpur Bangar Near Auchandi Board, Tehsil Kharkhoda (Latitude N-28.830280, Longitude E 76.985245) (GST No.- 06ENWPS7940L1ZU)	HSPCB/SR/2024/454-58 dated 07.06.2024	12.06.2024
15	M/s Unnamed Jeans Dyeing Unit operated by Dinesh (on the bank of Mugheshpur Drain), Village Ferozpur Bangar Near Auchandi Board, Tehsil Kharkhoda (Latitude N-28.826135 Longitude E 76.983462)	HSPCB/SR/2024/474-78 dated 07.06.2024	12.06.2024
16	M/s Sakshi Enterprises operated by Mukesh (on the bank of Mugheshpur Drain) Village Ferozpur Bangar Near Auchandi Board, Tehsil Kharkhoda (Latitude N-28.829080 Longitude E 76.986572)	HSPCB/SR/2024/459-63 dated 07.06.2024	12.06.2024
17	M/s Balaji Washing Operated by Mr. Munna, Village Ferozpur Bangar Near Auchandi Board, Tehsil Kharkhoda (Latitude N-28.823683 Longitude E 76.981752)	HSPCB/SR/2024/464-68 dated 07.06.2024	12.06.2024
18	M/s Balaji Washing operated by Narayan, Village Ferozpur Bangar Near Auchandi Board, Tehsil Kharkhoda, Sonipat (Latitude N-28.825704 Longitude E 76.981455) (GST No.- 06BBBPR9288J1ZZ)	HSPCB/SR/2024/444-48 dated 07.06.2024	12.06.2024
19	M/s RG Wash operated by Mr. Bhoop Singh, Village Ferozpur Bangar Near Auchandi Board, Tehsil Kharkhoda (Latitude N-28.823664 Longitude E 76.981794)	HSPCB/SR/2024/473 dt. 07.06.2024	12.06.2024
20	M/s Unnamed Jeans Dyeing Unit operated by Ramesh Chadha Village Ferozpur Bangar Near Auchandi Board, Tehsil Kharkhoda, Sonipat (Latitude N-28.822905 Longitude E 76.980729)	HSPCB/SR/2024/453 dt. 07.06.2024	12.06.2024
21	M/s Himanshi Washing operated by Ravi Shankar (on the bank of Drain No.6) Friends Colony, Kundli, Sonipat (Latitude N-28.868654 Longitude E 77.116060)	HSPCB/SR/2024/849-53 dt. 8.7.2024	09.07.2024
22	M/s Color Combination operated by Parveen Piau Maniyari, Kundli, Sonipat (Latitude N-28.877455 Longitude E 77.110458)	HSPCB/SR/2024/834-38 dt. 8.7.2024	09.07.2024
23	M/s Unnamed Jeans Dyeing unit operated by Raju Friends Colony, Kundli, Sonipat (Latitude N-28.880764 Longitude E 77.107958)	HSPCB/SR/2024/844-48 dt. 8.7.2024	09.07.2024
24	M/s HK Dyeing operated by Dinesh, Piau Maniyari,	HSPCB/SR/2024/839-43	09.07.2024

	Kundli, Sonipat (Latitude N- 28.874741 Longitude E 77.112953)	865	dt. 8.7.2024	
25	M/s Ankur Wash Operated by Anil Piau Maniyari, Kundli, Sonipat (Latitude N-28.875871 Longitude E 77.111411)		HSPCB/SR/2024/858 dt. 8.7.2024	09.07.2024
26	M/s Unnamed Jeans Dyeing Unit operated at 28.868628, 77.115597 (on the bank of Drain No.6) Friends Colony, Kundli, Sonipat (Latitude N-28.868628 Longitude E 77.115597)		No plant and machinery was found at this location	
27	M/s Unnamed Jeans Dyeing Unit operated at 28.868628, 77.115597 (on the bank of Drain No.6) Friends Colony, Kundli, Sonipat (Latitude N-28.868628 Longitude E 77.115597)		No plant and machinery was found at this location	
28	M/s Unnamed Jeans Dyeing Unit operated at 28.880946, 77.108037 Friends Colony, Kundli, Sonipat (Latitude N-28.880946 Longitude E 77.108037)		No plant and machinery was found at this location	
29	M/s Unnamed Jeans Dyeing Unit operated at 28.869852, 77.113773 (on the bank of Drain No.6) Friends Colony, Kundli, Sonipat (Latitude N-28.869852 Longitude E 77.113773)		No plant and machinery was found at this location	
30	M/s Unnamed Jeans Dyeing Unit operated at 28.868233, 77.115690 (on the bank of Drain No.6) Friends Colony, Kundli, Sonipat (Latitude N-28.868233 Longitude E 77.115690)		No plant and machinery was found at this location	
31	M/s Unnamed Jeans Dyeing Washing unit operated by Sunil Friends Colony, Kundli, Sonipat (Latitude N-28.858973 Longitude E 77.121600)		HSPCB/SR/2024/1023-27 dt.22.7.2024	23.07.2024
32	M/s Unnamed Jeans Dyeing Washing unit operated by Arshad Friends Colony, Kundli, Sonipat (Latitude N-28.859429 Longitude E 77.122711)		HSPCB/SR/2024/1018 dt. 22.7.2024	23.07.2024
33	M/s Vipul Dyeing, Piau Maniyari, Kundli, Sonipat (Latitude N-28.882513 Longitude E 77.107935)		HSPCB/SR/2024/1028-32 dt. 22.7.2024	23.07.2024

In view of the above, it is requested to kindly provide the record of GST Certificate/GST returns for above mentioned industries within 07 days for determining the accused responsible for violation and date of commissioning of the industry to ascertain the period of violation so that further action of filling prosecution and levying of Environmental Compensation would be taken accordingly and Action Taken Report could be filed before the Hon'ble NGT New Delhi.

  
Regional Officer,  
HSPCB, Sonipat

Endst. No. 9175  
3803305

Dated: 20/03/25

A copy of the above is forwarded to the following for information and further necessary action, please.

1. The Chairman, Haryana State Pollution Control Board, Panchkula.
2. The Deputy Commissioner, Sonipat.

  
21/3/25

  
Regional Officer  
Sonipat Region  
20/3/25

Received  
21/03/25  
DIARY/DISPATCHER  
DY. EXCISE & TAXATION  
(COMMISSIONER (ST)  
SONIPAT



**HARYANA STATE POLLUTION CONTROL BOARD**  
 Star Complex, Opp. General Hospital, Delhi Road, Sonipat  
 Ph. - 0130-2236119, E-mail ID: - [hspcbrosr@gmail.com](mailto:hspcbrosr@gmail.com)



No. HSPCB/SR/2024/ 169-72

Dated: 26/04/24

**Most Urgent, Time Bound, NGT Matter**

To

The Naib Tehsildar,  
 Rai, Sonipat

**Sub. Regarding the Land Ownership record of 13 Nos. illegal jean dyeing units located at Friends Colony, Kundli, Sonipat.**

Whereas, the matter in OA No. 750/2023: Varun Gulati Versus State of Haryana & Ors. is related to highly polluting "Red category" dyeing units which are operating in Dheeraj Nagar & Surya Vihar of Faridabad, Bajghera, Dhankot, Dhanwapur & Sector - 37 of Gurugram, Village Badsa of Jhajjar and Friends colony, Pyau Maniyari and Ferozpur Bangar of Sonipat in Haryana.

In the above said matter, Hon'ble NGT vide order dated 03/01/2024 directed as under:-

***"Hence at this stage we deem it proper to constitute a joint committee comprising of representative of the Member Secretary, Central Pollution Control Board (CPCB), Member Secretary, Haryana State Pollution Control Board (HSPCB) and District Magistrates of District Sonipat, Faridabad, Gurgaon and Jhajjar. The District Magistrates of the concerned districts will act as Nodal Agency for the work of the committee in that district. The joint committee will carry out the inspection and will ascertain the correct ground situation and will also collect the sample of the discharge by the units and obtain the sample analysis report and take remedial action in accordance with law. The committee will complete the said exercise within a period of three months and submit the action taken report at least one week before the next date of hearing by email at [judicial-ngt@gov.in](mailto:judicial-ngt@gov.in) preferably in the form of searchable PDF/ OCR Support PDF and not in the form of Image PDF".***

In compliance of above mentioned order of Hon'ble NGT a Joint Committee comprising of the following members was constituted for District Sonipat :-

- i) Sh. Amit Kumar, Sub Divisional Magistrate, Sonipat on behalf of District Magistrate, Sonipat.
- ii) Sh. Pardeep Singh, Regional Officer, Haryana State Pollution Control Board, Sonipat.
- iii) Sh. Rishabh Srivastava, Scientist-C, Central Pollution Control Board (CPCB), New Delhi.

The Joint Committee has conducted the inspections on 18.03.2024 & 19.03.2024. During the survey of the area 13 no of illegal jeans dyeing, washing units were found operating illegally and discharging the untreated effluent directly / indirectly in to Drain no. 6. All the 13 no of units have been closed by the Board.

Whereas, these units have not provided the detail of ownership of land for determining the accused responsible for violation. The list of above said units is as below:-

Sr. No.	Name and address of Unit	No. and Date of issuance of Closure Order	Date of Compliance of Closure Order
1	M/s RR Wash, Friends Colony, Kundli, Sonipat (Latitude N-28.860398 Longitude E 77.120716	HSPCB/SR/2024/2893 dated 28.03.2024	01.04.2024
2	M/s Unnamed unit, Friends Colony, Kundli, Sonipat (Latitude N-28.859600 Longitude E 77.120733	HSPCB/SR/2024/2898 dated 28.03.2024	01.04.2024
3	M/s Unnamed unit, Friends Colony, Kundli, Sonipat (Latitude N-28.859603 Longitude E 77.120741	HSPCB/SR/2024/2913 dated 28.03.2024	02.04.2024
4	M/s Unnamed unit, Friends Colony, Kundli, Sonipat (Latitude N-28.859342 Longitude E 77.120810	HSPCB/SR/2024/2908 dated 28.03.2024	02.04.2024
5	M/s Unnamed unit, Friends Colony, Kundli, Sonipat (Latitude N-28.51313 Longitude E 77.07223	HSPCB/SR/2024/2903 dated 28.03.2024	02.04.2024
6	M/s Unnamed unit, Friends Colony, Kundli, Sonipat (Latitude N-28.866166 Longitude E 77.119559	HSPCB/SR/2024/2918 dated 28.03.2024	28.03.2024
7	M/s Unnamed unit, Friends Colony, Kundli, Sonipat (Latitude N-28.864662 Longitude E 77.120403	HSPCB/SR/2024/2923 dated 28.03.2024	02.04.2024
8	M/s Unnamed unit, Friends Colony, Kundli, Sonipat. (Latitude N-28.864951 Longitude E 77.120790	HSPCB/SR/2024/2928 dated 28.03.2024	28.03.2024
9	M/s Unnamed unit, Friends Colony, Kundli, Sonipat. (Latitude N-28.871448 Longitude E 77.115628	HSPCB/SR/2024/2933 dated 28.03.2024	28.03.2024
10	M/s Ilma Washing, Killa no. 76/14/2, Friends Colony, Kundli, Sonipat. (Latitude N-28.869589 Longitude E 77.114264	HSPCB/SR/2024/2938 dated 28.03.2024	28.03.2024
11	M/s Unnamed Unit, Friends Colony, Kundli, Sonipat (Latitude N-28.869792 Longitude E 77.114094	HSPCB/SR/2024/2943 dated 28.03.2024	28.03.2024
12	M/s Unnamed unit, Friends Colony, Kundli, Sonipat (Latitude N-28.870583 Longitude E 77.115590	HSPCB/SR/2024/2948 dated 28.03.2024	28.03.2024
13	M/s Unnamed unit, Friends Colony, Kundli, Sonipat. (Latitude N-28.864665 Longitude E 77.120625	HSPCB/SR/2024/2953 dated 28.03.2024	28.03.2024

In view of the above, it is requested to kindly provide the details of ownership of land as per your office record for all these industries mentioned above within 07 days for determining the accused responsible for violation so that further action of filing prosecution would be taken accordingly and Action Taken Report could be filed before the Hon'ble NGT New Delhi.

  
 Regional Officer,  
 HSPCB, Sonipat

Endst. No. 170-72

Dated: 26/04/24

A copy of the above is forwarded to the following for information and further necessary action, please.

1. The Chairman, Haryana State Pollution Control Board, Panchkula.
2. The Deputy Commissioner, Sonipat.
3. The District Revenue Officer, Sonipat

  
 Regional Officer  
 Sonipat Region

Regional Office, Sonipat  
HARYANA STATE POLLUTION CONTROL BOARD

## SPOT INSPECTION REPORT

1.	Name of the Unit	M/s R.R. Wash, Friends Colony, Kundli, Sonipat. (Lat: 28.860398; Long: 77.120716)
2.	Date of Inspection	24/03/2025
3.	Name of Officer	Amil Kumar, F.O. HSPCB, Sonipat
4.	Name of Representative of the unit	No representative of the unit was present.
5.	Whether obtained NOC or not	
6.	Whether applied for consent or not	/
7.	Product	
8.	Manufacturing Process	
9.	Discharge of the unit (i) Domestic (ii) Trade	dismantled from the site.
10.	Source of Trade Effluent (ETP/STP installed or not)	/
11.	Source of Air Emission and Status of APCM (Installed / Not installed)	/
12.	Hazardous Waste Generation/ Status	
13.	No. of D.G. Sets	
14.	Any other Remarks	The said unit is dismantled from the site. No plant machinery was present at this location.

No representative of the unit was present.

Signature of the Representative of the Unit

Amil Kumar

Signature of the Verifying Officer  
HSPCB, R.O., Sonipat



Regional Office, Sonipat  
HARYANA STATE POLLUTION CONTROL BOARD

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SPOT INSPECTION REPORT

1.	Name of the Unit	M/S Unnamed Unit, Friends Colony, Kundli Sonipat. (Lat: 28.859600, Long: 77.120733.
2.	Date of Inspection	24/03/2025.
3.	Name of Officer	Amil Kumar, F.O. HSPCB, Sonipat.
4.	Name of Representative of the unit	NO representative of the unit was present.
5.	Whether obtained NOC or not	/
6.	Whether applied for consent or not	/
7.	Product	dismantled from the
8.	Manufacturing Process	site.
9.	Discharge of the unit (i) Domestic (ii) Trade	/
10.	Source of Trade Effluent (ETP/STP installed or not)	/
11.	Source of Air Emission and Status of APCM (Installed / Not installed)	/
12.	Hazardous Waste Generation/ Status	/
13.	No. of D.G. Sets	/
14.	Any other Remarks	The said unit is dismantled from the site. No plant machinery was found at this location.

NO representative of  
the unit was present.

Amil Kumar

Signature of the Representative of the Unit

Signature of the Verifying Officer  
HSPCB, R.O., Sonipat



Regional Office, Sonipat  
HARYANA STATE POLLUTION CONTROL BOARD

SPOT INSPECTION REPORT

1.	Name of the Unit	M/S Unnamed unit, Friends colony, Kundli, Sonipat. (lat:-28.859603, long 77.120741)
2.	Date of Inspection	24.03.2025
3.	Name of Officer	Amil Kumar, F.O. HSPCB, Sonipat.
4.	Name of Representative of the unit	No representative of the unit was present.
5.	Whether obtained NOC or not	
6.	Whether applied for consent or not	
7.	Product	/
8.	Manufacturing Process	dismantled from the
9.	Discharge of the unit (i) Domestic (ii) Trade	site
10.	Source of Trade Effluent (ETP/STP installed or not)	/
11.	Source of Air Emission and Status of APCM (Installed / Not installed)	/
12.	Hazardous Waste Generation/ Status	
13.	No. of D.G. Sets	
14.	Any other Remarks	NO The said unit is dismantled from the site. No plant machinery was present at the said site.

NO representative was present.

Signature of the Representative of the Unit

Amil Kumar

Signature of the Verifying Officer  
HSPCB, R.O., Sonipat



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Regional Office, Sonipat  
HARYANA STATE POLLUTION CONTROL BOARD

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SPOT INSPECTION REPORT

1.	Name of the Unit	M/S Unnamed unit, Friends Colony Kumbli, Sonipat. (Lat:- 28.8.9342, Long:- 77.120810)
2.	Date of Inspection	24/03/2025
3.	Name of Officer	Anil Kumar, FO. HSPCB Sonipat.
4.	Name of Representative of the unit	No representative of the unit was present.
5.	Whether obtained NOC or not	
6.	Whether applied for consent or not	
7.	Product	
8.	Manufacturing Process	dismantled from the site
9.	Discharge of the unit (i) Domestic (ii) Trade	
10.	Source of Trade Effluent (ETP/STP installed or not)	
11.	Source of Air Emission and Status of APCM (Installed / Not installed)	
12.	Hazardous Waste Generation/ Status	
13.	No. of D.G. Sets	
14.	Any other Remarks	The said unit is dismantled from the site. No plant machinery was present at the said site.

No representative was present.

Signature of the Representative of the Unit

Anil Kumar

Signature of the Verifying Officer  
HSPCB, R.O., Sonipat



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Regional Office, Sonipat  
HARYANA STATE POLLUTION CONTROL BOARD

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SPOT INSPECTION REPORT

1.	Name of the Unit	M/S Unnamed unit, Friends colony, Kundli, Sonipat. (lot:- 28.51313, long:- 77.57223)
2.	Date of Inspection	24/03/2025
3.	Name of Officer	Amil Kumar, F.O. HSPCB, Sonipat.
4.	Name of Representative of the unit	No representative of the unit was present.
5.	Whether obtained NOC or not	
6.	Whether applied for consent or not	/
7.	Product	
8.	Manufacturing Process	dismantled from the site.
9.	Discharge of the unit (i) Domestic (ii) Trade	
10.	Source of Trade Effluent (ETP/STP installed or not)	
11.	Source of Air Emission and Status of APCM (Installed / Not installed)	
12.	Hazardous Waste Generation/ Status	
13.	No. of D.G. Sets	
14.	Any other Remarks	The said unit is dismantled from the site. No plant machinery was present at the said site.

No representative was present.

Signature of the Representative of the Unit

Signature of the Verifying Officer  
HSPCB, R.O., Sonipat



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Regional Office, Sonipat  
HARYANA STATE POLLUTION CONTROL BOARD

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SPOT INSPECTION REPORT

1.	Name of the Unit	m/5 Unnamed unit, Friends colony, Kundly, Sonipat. (lat:- 28.866166, long:- 77.114559)
2.	Date of Inspection	24/03/2025
3.	Name of Officer	Anil Kumar, F.O. HSPCB, Sonipat
4.	Name of Representative of the unit	
5.	Whether obtained NOC or not	
6.	Whether applied for consent or not	dismantled from the
7.	Product	site
8.	Manufacturing Process	
9.	Discharge of the unit (i) Domestic (ii) Trade	
10.	Source of Trade Effluent (ETP/STP installed or not)	
11.	Source of Air Emission and Status of APCM (Installed / Not installed)	
12.	Hazardous Waste Generation/ Status	
13.	No. of D.G. Sets	
14.	Any other Remarks	The said unit is dismantled from the site. No plant machinery was present at the said location.

No representative  
was present.

Signature of the Representative of the Unit

Anil Kumar

Signature of the Verifying Officer  
HSPCB, R.O., Sonipat



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Regional Office, Sonipat  
HARYANA STATE POLLUTION CONTROL BOARD

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SPOT INSPECTION REPORT

1.	Name of the Unit	m/s Unnamed unit, Friends Colony, Kundli, Sonipat. Lat:- 28.864662, Long:- 77.120403.
2.	Date of Inspection	24/03/2025
3.	Name of Officer	Amil Kumar, F.O. HSPCB, Sonipat.
4.	Name of Representative of the unit	
5.	Whether obtained NOC or not	
6.	Whether applied for consent or not	dismantled from the
7.	Product	site
8.	Manufacturing Process	
9.	Discharge of the unit (i) Domestic (ii) Trade	
10.	Source of Trade Effluent (ETP/STP installed or not)	
11.	Source of Air Emission and Status of APCM (Installed / Not installed)	
12.	Hazardous Waste Generation/ Status	
13.	No. of D.G. Sets	
14.	Any other Remarks	The said unit is dismantled from the site. No plant machinery was present at the said location.

No representative was present.  
Signature of the Representative of the Unit

Amil Kumar  
Signature of the Verifying Officer  
HSPCB, R.O., Sonipat

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Regional Office, Sonipat  
HARYANA STATE POLLUTION CONTROL BOARD

②

## SPOT INSPECTION REPORT

1.	Name of the Unit	M/S Unnamed unit, Friends colony, Kumbli, Sonipat. (Lat: 28.864951, Long: 77.120790)
2.	Date of Inspection	24/03/2025
3.	Name of Officer	Amil Kumar, F.O. HSPCB, Sonipat
4.	Name of Representative of the unit	NO representative was present
5.	Whether obtained NOC or not	
6.	Whether applied for consent or not	
7.	Product	dismantled from the site
8.	Manufacturing Process	
9.	Discharge of the unit (i) Domestic (ii) Trade	
10.	Source of Trade Effluent (ETP/STP installed or not)	
11.	Source of Air Emission and Status of APCM (Installed / Not installed)	
12.	Hazardous Waste Generation/ Status	
13.	No. of D.G. Sets	
14.	Any other Remarks	The said unit is dismantled from the site. No plant machinery was present.

NO representative was present

Signature of the Representative of the Unit

Amil Kumar

Signature of the Verifying Officer  
HSPCB, R.O., Sonipat



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Regional Office, Sonipat  
HARYANA STATE POLLUTION CONTROL BOARD

SPOT INSPECTION REPORT

1.	Name of the Unit	M/S Unnamed unit, Friends colony, Kundli, Sonipat. Plot: 28. 87/448, Log: 77.115 628)
2.	Date of Inspection	24/03/2025
3.	Name of Officer	Anil Kumar, F.O., HSPCB, Sonipat
4.	Name of Representative of the unit	
5.	Whether obtained NOC or not	
6.	Whether applied for consent or not	
7.	Product	
8.	Manufacturing Process	dismantled from the
9.	Discharge of the unit (i) Domestic (ii) Trade	site
10.	Source of Trade Effluent (ETP/STP installed or not)	
11.	Source of Air Emission and Status of APCM (Installed / Not installed)	
12.	Hazardous Waste Generation/ Status	
13.	No. of D.G. Sets	
14.	Any other Remarks	The said unit is dismantled from the site. No plant machinery was found at the said site.

No representative was present

Signature of the Representative of the Unit

Anil Kumar

Signature of the Verifying Officer  
HSPCB, R.O., Sonipat



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Regional Office, Sonipat  
**HARYANA STATE POLLUTION CONTROL BOARD**

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SPOT INSPECTION REPORT

1.	Name of the Unit	M/S Ima Washing - Killa no. 76/14/21 Friends colony, Kumbli, Sonipat. (Lat: 28.86 ° N 89°, Long: 77.114264)
2.	Date of Inspection	24/03/2025
3.	Name of Officer	Amil Kumar, F.O. HSPCB, Sonipat
4.	Name of Representative of the unit	
5.	Whether obtained NOC or not	
6.	Whether applied for consent or not	
7.	Product	
8.	Manufacturing Process	
9.	Discharge of the unit (i) Domestic (ii) Trade	dismantled from the site.
10.	Source of Trade Effluent (ETP/STP installed or not)	
11.	Source of Air Emission and Status of APCM (Installed / Not installed)	
12.	Hazardous Waste Generation/ Status	
13.	No. of D. G. Sets	
14.	Any other Remarks	The said unit is dismantled from the site. No plant machinery was present.

NO representative was present.  
Signature of the Representative of the Unit

Amil Kumar  
Signature of the Verifying Officer  
HSPCB, R.O., Sonipat



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Regional Office, Sonipat  
**HARYANA STATE POLLUTION CONTROL BOARD**

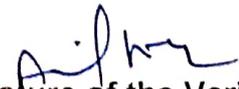
⑪

SPOT INSPECTION REPORT

1.	Name of the Unit	M/S Ummaneb unit, Friends Colony, Kundli, Sonipat (lot: 28.864792, long: 77.114094)
2.	Date of Inspection	24.03.2025
3.	Name of Officer	Amil Kumar, F.O. HSPCB Sonipat.
4.	Name of Representative of the unit	
5.	Whether obtained NOC or not	
6.	Whether applied for consent or not	
7.	Product	
8.	Manufacturing Process	dismantled from the site.
9.	Discharge of the unit (i) Domestic (ii) Trade	
10.	Source of Trade Effluent (ETP/STP installed or not)	
11.	Source of Air Emission and Status of APCM (Installed / Not installed)	
12.	Hazardous Waste Generation/ Status	
13.	No. of D.G. Sets	
14.	Any other Remarks	The said unit is dismantled from the site. No plant machinery was present.

No representative was present.

Signature of the Representative of the Unit

  
Signature of the Verifying Officer  
HSPCB, R.O., Sonipat



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Regional Office, Sonipat  
HARYANA STATE POLLUTION CONTROL BOARD

SPOT INSPECTION REPORT

1.	Name of the Unit	M/S Unmanned unit, Friends colony, Kundli, Sonipat. (Lat-28.870583 Long:- 77.115590)
2.	Date of Inspection	24/03/2025
3.	Name of Officer	Anil Kumar, F.O. HSPCB, Sonipat.
4.	Name of Representative of the unit	/
5.	Whether obtained NOC or not	/
6.	Whether applied for consent or not	/
7.	Product	/
8.	Manufacturing Process	dismantled from the site.
9.	Discharge of the unit (i) Domestic (ii) Trade	/
10.	Source of Trade Effluent (ETP/STP installed or not)	/
11.	Source of Air Emission and Status of APCM (Installed / Not installed)	/
12.	Hazardous Waste Generation/ Status	/
13.	No. of D.G. Sets	/
14.	Any other Remarks	The said unit is dismantled from the site. No plant machinery was present.

No representative was present.

Signature of the Representative of the Unit

Anil Kumar

Signature of the Verifying Officer  
HSPCB, R.O., Sonipat



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Regional Office, Sonipat  
HARYANA STATE POLLUTION CONTROL BOARD

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SPOT INSPECTION REPORT

1.	Name of the Unit	M/S. Unnamed unit, Friends Colony, Kundli, Sonipat. (Lat.:- 28.864665, Long:- 77.120625)
2.	Date of Inspection	24/03/2025
3.	Name of Officer	Amil Kumar, F.O., HSPCB, Sonipat.
4.	Name of Representative of the unit	
5.	Whether obtained NOC or not	
6.	Whether applied for consent or not	
7.	Product	
8.	Manufacturing Process	
9.	Discharge of the unit (i) Domestic (ii) Trade	dismantled from the site.
10.	Source of Trade Effluent (ETP/STP installed or not)	
11.	Source of Air Emission and Status of APCM (Installed / Not installed)	
12.	Hazardous Waste Generation/ Status	
13.	No. of D.G. Sets	
14.	Any other Remarks	The said unit is dismantled from the site. No plant machinery was present at the said site.

No representative was present.  
Signature of the Representative of the Unit  
Signature of the Verifying Officer  
HSPCB, R.O., Sonipat



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Regional Office, Sonipat  
HARYANA STATE POLLUTION CONTROL BOARD

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SPOT INSPECTION REPORT

1.	Name of the Unit	M/s Radha Krishna Processing operated by Harish, Village Farozpur Bangor Near Anchara Bdr. Lat. 28.830280, Long. 76.985245
2.	Date of Inspection	25/03/2025
3.	Name of Officer	Amil Kumar, P.O., HSPCB, Sonipat
4.	Name of Representative of the unit	NO representative of the unit was present.
5.	Whether obtained NOC or not	
6.	Whether applied for consent or not	
7.	Product	
8.	Manufacturing Process	
9.	Discharge of the unit (i) Domestic (ii) Trade	dismantled from the site
10.	Source of Trade Effluent (ETP/STP installed or not)	
11.	Source of Air Emission and Status of APCM (Installed / Not installed)	
12.	Hazardous Waste Generation/ Status	
13.	No. of D.G. Sets	
14.	Any other Remarks	The said unit is dismantled from the site. No plant machinery found at this location.

NO representative of the unit was present.  
Signature of the Representative of the Unit

  
Signature of the Verifying Officer  
HSPCB, R.O., Sonipat



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Regional Office, Sonipat  
HARYANA STATE POLLUTION CONTROL BOARD

SPOT INSPECTION REPORT

1.	Name of the Unit	M/S Unnamed Jeans Dyeing Unit operated by Dinesh (on the Bank of Mughalpur Drain), Village of Ferozpur Bangor, Near Anandpur Border, Teh. Khatkhatod.
2.	Date of Inspection	Lat: No 28.826135, Long: 76.983412 25/03/2025
3.	Name of Officer	Anil Kumar SC-B, HSPCB, Sonipat.
4.	Name of Representative of the unit	NO representative of the unit present.
5.	Whether obtained NOC or not	
6.	Whether applied for consent or not	
7.	Product	
8.	Manufacturing Process	
9.	Discharge of the unit (i) Domestic (ii) Trade	dismantled from the site.
10.	Source of Trade Effluent (ETP/STP installed or not)	
11.	Source of Air Emission and Status of APCM (Installed / Not installed)	
12.	Hazardous Waste Generation/ Status	
13.	No. of D.G. Sets	
14.	Any other Remarks	The said unit is dismantled from the site. No plant machinery was found at this site.

Signature of the Representative of the Unit  
*NO representative was present*

Signature of the Verifying Officer  
HSPCB, R.O., Sonipat



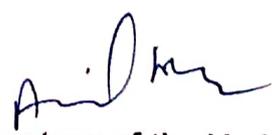
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Regional Office, Sonipat  
HARYANA STATE POLLUTION CONTROL BOARD

SPOT INSPECTION REPORT

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1.	Name of the Unit	M/s Sakshi Enterprises Operated by Mukesh (on the Bank of Mungeshpur Drain), Village Firozpur Bagrah. Tah:- Kharkhoda, Dist:- 28-829080, 76-986572
2.	Date of Inspection	25/03/2025
3.	Name of Officer	Amil Kumar, F.O. HSPCB, Sonipat
4.	Name of Representative of the unit	No representative of the unit was present.
5.	Whether obtained NOC or not	
6.	Whether applied for consent or not	/
7.	Product	disassembled from
8.	Manufacturing Process	the site
9.	Discharge of the unit (i) Domestic (ii) Trade	
10.	Source of Trade Effluent (ETP/STP installed or not)	
11.	Source of Air Emission and Status of APCM (Installed / Not installed)	
12.	Hazardous Waste Generation/ Status	
13.	No. of D.G. Sets	
14.	Any other Remarks	The said unit is disassembled from the site. No plant machinery was found at the site.

NO representative of the unit was present.  
Signature of the Representative of the Unit

  
Signature of the Verifying Officer  
HSPCB, R.O., Sonipat



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Regional Office, Sonipat  
HARYANA STATE POLLUTION CONTROL BOARD

SPOT INSPECTION REPORT

1.	Name of the Unit	M/s Balaji Washing operated by Mr. Munna, Village. Ferozpur Bangor, Near Aachonki Bazar, Teh. Kherkhoda, Lat:- 28° 52' 36.83" Long. 76° 48' 52"
2.	Date of Inspection	25.03.2025
3.	Name of Officer	Anil Kumar, F.O. HSPCB, Sonipat
4.	Name of Representative of the unit	
5.	Whether obtained NOC or not	/
6.	Whether applied for consent or not	/
7.	Product	
8.	Manufacturing Process	dismantled from the site.
9.	Discharge of the unit (i) Domestic (ii) Trade	/
10.	Source of Trade Effluent (ETP/STP installed or not)	/
11.	Source of Air Emission and Status of APCM (Installed / Not installed)	/
12.	Hazardous Waste Generation/ Status	/
13.	No. of D.G. Sets	
14.	Any other Remarks	The said unit is dismantled from the site. No plant machinery was found at this location.

NO representative was  
present.

Signature of the Representative of the Unit

Anil Kumar

Signature of the Verifying Officer  
HSPCB, R.O., Sonipat



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Regional Office, Sonipat  
HARYANA STATE POLLUTION CONTROL BOARD

SPOT INSPECTION REPORT

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1.	Name of the Unit	M/S Boleji Washing operated by Narayan, Village. Ferozpur, Bangor, Near Anchari Border, Tehsil. Kharokod. Lat.: N-28.82'57.04, Long.: 76.98'14.55
2.	Date of Inspection	25/03/2025
3.	Name of Officer	Amil Kumar, F.O., HSPCB, Sonipat.
4.	Name of Representative of the unit	No representative of the unit was present.
5.	Whether obtained NOC or not	
6.	Whether applied for consent or not	/
7.	Product	dismantled from the site
8.	Manufacturing Process	
9.	Discharge of the unit (i) Domestic (ii) Trade	
10.	Source of Trade Effluent (ETP/STP installed or not)	
11.	Source of Air Emission and Status of APCM (Installed / Not installed)	
12.	Hazardous Waste Generation/ Status	
13.	No. of D.G. Sets	
14.	Any other Remarks	The said unit is dismantled from the site. No plant machinery was found at this site.

No representative was present.

Signature of the Representative of the Unit

Amil Kumar

Signature of the Verifying Officer  
HSPCB, R.O., Sonipat



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Regional Office, Sonipat  
**HARYANA STATE POLLUTION CONTROL BOARD**

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SPOT INSPECTION REPORT

1.	Name of the Unit	MIS Rls Wash operated by Bhoop Singh, Village Fetuypur Bangor, Auhanti Border, Teh. Kharthob. Lat:- 28.823664, Long:- 76.981794
2.	Date of Inspection	25.03.2025
3.	Name of Officer	Amil Kumar, F.O. HSPCB, Sonipat.
4.	Name of Representative of the unit	NO representative was present.
5.	Whether obtained NOC or not	
6.	Whether applied for consent or not	
7.	Product	
8.	Manufacturing Process	dismentled from the
9.	Discharge of the unit (i) Domestic (ii) Trade	site
10.	Source of Trade Effluent (ETP/STP installed or not)	
11.	Source of Air Emission and Status of APCM (Installed / Not installed)	
12.	Hazardous Waste Generation/ Status	
13.	No. of D.G. Sets	
14.	Any other Remarks	The said unit is dismentled from the site. NO plant machinery was present at the said site.

No representative was present.

Signature of the Representative of the Unit

Signature of the Verifying Officer  
HSPCB, R.O., Sonipat



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Regional Office, Sonipat  
HARYANA STATE POLLUTION CONTROL BOARD

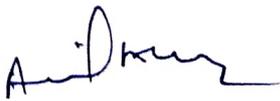
SPOT INSPECTION REPORT

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1.	Name of the Unit	M/S Unnamed Jeans Dyeing Unit operated by Ramesh Chakha Village: Ferozpur Bangor Near Auchandi Border, Teh. Kherkhota, Sonipat. Lot:- 28.82295, Long: 76.980729
2.	Date of Inspection	25/03/2025
3.	Name of Officer	Amil Kumar, F.O., HSPCB, Sonipat
4.	Name of Representative of the unit	No representative was present
5.	Whether obtained NOC or not	/
6.	Whether applied for consent or not	
7.	Product	
8.	Manufacturing Process	
9.	Discharge of the unit (i) Domestic (ii) Trade	
10.	Source of Trade Effluent (ETP/STP installed or not)	
11.	Source of Air Emission and Status of APCM (Installed / Not installed)	
12.	Hazardous Waste Generation/ Status	
13.	No. of D.G. Sets	
14.	Any other Remarks	

dismantled from the site.

No representative of the unit was present.  
Signature of the Representative of the Unit

  
Signature of the Verifying Officer  
HSPCB, R.O., Sonipat



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Regional Office, Sonipat  
HARYANA STATE POLLUTION CONTROL BOARD

SPOT INSPECTION REPORT

1.	Name of the Unit	M/S Himanshi Washing operated by Ravi. Shankar (on the bank of Drain No. 6) Friends colony, Kundli, Sonipat.
2.	Date of Inspection	Plot: 28.868654.77.116.60 24.03.2025
3.	Name of Officer	Amil Kumar, F. O. HSPCB, Sonipat.
4.	Name of Representative of the unit	
5.	Whether obtained NOC or not	/
6.	Whether applied for consent or not	/
7.	Product	
8.	Manufacturing Process	dismantled from the site.
9.	Discharge of the unit (i) Domestic (ii) Trade	
10.	Source of Trade Effluent (ETP/STP installed or not)	/
11.	Source of Air Emission and Status of APCM (Installed / Not installed)	/
12.	Hazardous Waste Generation/ Status	
13.	No. of D.G. Sets	
14.	Any other Remarks	The said unit is dismantled from the site. No plant machinery was present at the said site.

No representative was present.  
Signature of the Representative of the Unit

Amil Kumar  
Signature of the Verifying Officer  
HSPCB, R.O., Sonipat



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Regional Office, Sonipat  
**HARYANA STATE POLLUTION CONTROL BOARD**

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SPOT INSPECTION REPORT

1.	Name of the Unit	M/S color combination operated by Parveen, Pichh Maniyoti, Kundli, Sonipat (Lot: 28.877455, 77.110458.)
2.	Date of Inspection	24.03.2025
3.	Name of Officer	Amil Kumar, F.O. HSPCB, Sonipat.
4.	Name of Representative of the unit	
5.	Whether obtained NOC or not	
6.	Whether applied for consent or not	
7.	Product	
8.	Manufacturing Process	
9.	Discharge of the unit (i) Domestic (ii) Trade	dismantled from the site.
10.	Source of Trade Effluent (ETP/STP installed or not)	
11.	Source of Air Emission and Status of APCM (Installed / Not installed)	
12.	Hazardous Waste Generation/ Status	
13.	No. of D.G. Sets	
14.	Any other Remarks	The said unit is dismantled from the site. No plant machinery was present.

No representative was present  
Signature of the Representative of the Unit

Amil Kumar  
Signature of the Verifying Officer  
HSPCB, R.O., Sonipat



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**Regional Office, Sonipat**  
**HARYANA STATE POLLUTION CONTROL BOARD**

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SPOT INSPECTION REPORT

1.	Name of the Unit	M/S Unnamed Jeans Dyeing Unit operated by Raju, Friends Colony, Kundli, Sonipat. (Lat. 28.886764, Long. 77.167988)
2.	Date of Inspection	24.03.2025
3.	Name of Officer	Anil Kumar, F.O. HSPCB, Sonipat.
4.	Name of Representative of the unit	.
5.	Whether obtained NOC or not	/
6.	Whether applied for consent or not	/
7.	Product	
8.	Manufacturing Process	dismantled from the site.
9.	Discharge of the unit (i) Domestic (ii) Trade	/
10.	Source of Trade Effluent (ETP/STP installed or not)	/
11.	Source of Air Emission and Status of APCM (Installed / Not installed)	/
12.	Hazardous Waste Generation/ Status	
13.	No. of D.G. Sets	
14.	Any other Remarks	The said unit is dismantled from the site. No plant machinery was present at said site.

NO representative was  
 Signature of the Representative of the Unit

Anil Kumar  
 Signature of the Verifying Officer  
 HSPCB, R.O., Sonipat



Regional Office, Sonipat  
HARYANA STATE POLLUTION CONTROL BOARD

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SPOT INSPECTION REPORT

1.	Name of the Unit	M/S HK Dyeing operated by Dinesh, Piana Maniyari, Kudli Sonipat (Lot. 28.874741, Long: 77.112953)
2.	Date of Inspection	24/03/2025
3.	Name of Officer	Amil Kumar, F.O. HSPCB, Sonipat
4.	Name of Representative of the unit	
5.	Whether obtained NOC or not	
6.	Whether applied for consent or not	
7.	Product	
8.	Manufacturing Process	
9.	Discharge of the unit (i) Domestic (ii) Trade	dismantled from the site.
10.	Source of Trade Effluent (ETP/STP installed or not)	
11.	Source of Air Emission and Status of APCM (Installed / Not installed)	
12.	Hazardous Waste Generation/ Status	
13.	No. of D.G. Sets	
14.	Any other Remarks	The said unit is dismantled from the site. No plant machinery was present.

No representative was  
present...  
Signature of the Representative of the Unit

Amil Kumar  
Signature of the Verifying Officer  
HSPCB, R.O., Sonipat



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Regional Office, Sonipat  
HARYANA STATE POLLUTION CONTROL BOARD

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SPOT INSPECTION REPORT

1.	Name of the Unit	M/S Ankur was operated by Anil Pichmaniya, Kundli, Sonipat. (Lot: 28.875871, Lot. 77.1114111)
2.	Date of Inspection	24.03.2025
3.	Name of Officer	Anil Kumar, F.O. HSPCB, Sonipat.
4.	Name of Representative of the unit	
5.	Whether obtained NOC or not	
6.	Whether applied for consent or not	
7.	Product	
8.	Manufacturing Process	
9.	Discharge of the unit (i) Domestic (ii) Trade	dismantled from the site.
10.	Source of Trade Effluent (ETP/STP installed or not)	
11.	Source of Air Emission and Status of APCM (Installed / Not installed)	
12.	Hazardous Waste Generation/ Status	
13.	No. of D.G. Sets	
14.	Any other Remarks	The said unit is dismantled from the site, no plant machinery was present.

No representative was present.

Signature of the Representative of the Unit

Anil Kumar

Signature of the Verifying Officer  
HSPCB, R.O., Sonipat



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Regional Office, Sonipat  
**HARYANA STATE POLLUTION CONTROL BOARD**

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SPOT INSPECTION REPORT

1.	Name of the Unit	M/S Unmanned Jeans Dyeing Unit operated. Friends colony, Sonipat. (28.868628, Lat: 77.115597)
2.	Date of Inspection	24.03.2025
3.	Name of Officer	Anil Kumar, P.O. HSPCB, Sonipat.
4.	Name of Representative of the unit	
5.	Whether obtained NOC or not	
6.	Whether applied for consent or not	/
7.	Product	
8.	Manufacturing Process	dismantled from the site
9.	Discharge of the unit (i) Domestic (ii) Trade	
10.	Source of Trade Effluent (ETP/STP installed or not)	/
11.	Source of Air Emission and Status of APCM (Installed / Not installed)	/
12.	Hazardous Waste Generation/ Status	
13.	No. of D.G. Sets	
14.	Any other Remarks	The said unit is dismantled from the site. No plant machinery was present at the said location.

No representative was present.

Signature of the Representative of the Unit

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Anil Kumar

Signature of the Verifying Officer  
HSPCB, R.O., Sonipat



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Regional Office, Sonipat  
**HARYANA STATE POLLUTION CONTROL BOARD**

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SPOT INSPECTION REPORT

1.	Name of the Unit	M/S Unnamed Jeans Dyeing Unit operated at 28.868628, Lat. 77.115597 (on the Bank of Beas in No. 6). Friends Colony, Kundli -
2.	Date of Inspection	24/03/2020
3.	Name of Officer	Anil Kumar, F.O. HSPCB, Sonipat
4.	Name of Representative of the unit	No representative was present
5.	Whether obtained NOC or not	
6.	Whether applied for consent or not	
7.	Product	
8.	Manufacturing Process	/
9.	Discharge of the unit (i) Domestic (ii) Trade	
10.	Source of Trade Effluent (ETP/STP installed or not)	
11.	Source of Air Emission and Status of APCM (Installed / Not installed)	/
12.	Hazardous Waste Generation/ Status	
13.	No. of D.G. Sets	
14.	Any other Remarks	The said unit is dismantled from the site. No plant machinery was present at said location.

No representative was present.

Signature of the Representative of the Unit

Anil Kumar

Signature of the Verifying Officer  
HSPCB, R.O., Sonipat

Regional Office, Sonipat  
**HARYANA STATE POLLUTION CONTROL BOARD**

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SPOT INSPECTION REPORT

1.	Name of the Unit	M/S Unnambh Jeans Dyeing Unit. operated at 28.880946, 77.108037 Friends colony, Kundli, Sonapat.
2.	Date of Inspection	24.03.2025
3.	Name of Officer	Amal Kumar, F.O. HSPCB, Sonapat.
4.	Name of Representative of the unit	
5.	Whether obtained NOC or not	/
6.	Whether applied for consent or not	/
7.	Product	
8.	Manufacturing Process	
9.	Discharge of the unit (i) Domestic (ii) Trade	disassembled from the site.
10.	Source of Trade Effluent (ETP/STP installed or not)	/
11.	Source of Air Emission and Status of APCM (Installed / Not installed)	/
12.	Hazardous Waste Generation/ Status	
13.	No. of D.G. Sets	
14.	Any other Remarks	The said unit is disassembled from the site. No plant machinery was present at the said location.

No representative was present.  
 Signature of the Representative of the Unit

*Amal Kumar*  
 Signature of the Verifying Officer  
 HSPCB, R.O., Sonipat

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Regional Office, Sonipat  
**HARYANA STATE POLLUTION CONTROL BOARD**

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SPOT INSPECTION REPORT

1.	Name of the Unit	M/S Unnamed Jeans Dyeing Unit operated at - 28.869 & 52, 77.113 & 73 (on the Bank of Drain No. 6.) Friends Colony (Kundli).
2.	Date of Inspection	24/03/2025
3.	Name of Officer	Amil Kumar, F.O. HSPCB, Sonipat
4.	Name of Representative of the unit	
5.	Whether obtained NOC or not	
6.	Whether applied for consent or not	
7.	Product	
8.	Manufacturing Process	
9.	Discharge of the unit (i) Domestic (ii) Trade	
10.	Source of Trade Effluent (ETP/STP installed or not)	
11.	Source of Air Emission and Status of APCM (Installed / Not installed)	
12.	Hazardous Waste Generation/ Status	
13.	No. of D.G. Sets	
14.	Any other Remarks	The said unit is dismantled from the site. No plant machinery was present at said site.

dismantled from  
the site

No representative was present.  
Signature of the Representative of the Unit

Amil Kumar  
Signature of the Verifying Officer  
HSPCB, R.O., Sonipat

Regional Office, Sonipat  
**HARYANA STATE POLLUTION CONTROL BOARD**

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SPOT INSPECTION REPORT

1.	Name of the Unit	M/S Unnamed Jeans Dyeing Unit operated at 28.868 233 77.115690 on the Bank of Drain No. 6). Friends Colony, Kundli Sonipat.
2.	Date of Inspection	24/03/2025
3.	Name of Officer	Amil Kumar, F.O. HSPCB Sonipat.
4.	Name of Representative of the unit	
5.	Whether obtained NOC or not	
6.	Whether applied for consent or not	
7.	Product	
8.	Manufacturing Process	
9.	Discharge of the unit (i) Domestic (ii) Trade	Dismantled from the site
10.	Source of Trade Effluent (ETP/STP installed or not)	
11.	Source of Air Emission and Status of APCM (Installed / Not installed)	
12.	Hazardous Waste Generation/ Status	
13.	No. of D.G. Sets	
14.	Any other Remarks	The said unit is dismantled from the site. No plant machinery was present at said site.

No representative was present.

Signature of the Representative of the Unit

Amil Kumar

Signature of the Verifying Officer  
HSPCB, R.O., Sonipat



Regional Office, Sonipat  
**HARYANA STATE POLLUTION CONTROL BOARD**

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SPOT INSPECTION REPORT

1.	Name of the Unit	M/S Unnamed Jeans Dyeing Washing unit operated by Sunil. Friends colony, Kundli, Sonipat. (Lat:- 28.858973, Long:- 77.121600)
2.	Date of Inspection	24.03.2025
3.	Name of Officer	Amil Kumar, F.O. HSPCB, Sonipat.
4.	Name of Representative of the unit	
5.	Whether obtained NOC or not	
6.	Whether applied for consent or not	
7.	Product	
8.	Manufacturing Process	
9.	Discharge of the unit (i) Domestic (ii) Trade	dismantled from the site.
10.	Source of Trade Effluent (ETP/STP installed or not)	
11.	Source of Air Emission and Status of APCM (Installed / Not installed)	
12.	Hazardous Waste Generation/ Status	
13.	No. of D.G. Sets	
14.	Any other Remarks	The said unit is dismantled from the site. No plant machinery was present.

No representative was present.

Signature of the Representative of the Unit

Amil Kumar

Signature of the Verifying Officer  
HSPCB, R.O., Sonipat



8999 32

**Regional Office, Sonipat**  
**HARYANA STATE POLLUTION CONTROL BOARD**

SPOT INSPECTION REPORT

1.	Name of the Unit	M/S Unnamed Jeans Dyeing washing unit operated by Arghod. Friends Colony, Kurukshetra. (Lot. 28. 859 429, Wg. 77. 122 711)
2.	Date of Inspection	24.03.2025
3.	Name of Officer	Anil Kumar, F.O. HSPCB, Sonipat
4.	Name of Representative of the unit	
5.	Whether obtained NOC or not	/
6.	Whether applied for consent or not	/
7.	Product	
8.	Manufacturing Process	dismantled from the site
9.	Discharge of the unit (i) Domestic (ii) Trade	
10.	Source of Trade Effluent (ETP/STP installed or not)	/
11.	Source of Air Emission and Status of APCM (Installed / Not installed)	/
12.	Hazardous Waste Generation/ Status	
13.	No. of D.G. Sets	
14.	Any other Remarks	The said unit is dismantled from the site. No plant machinery was present.

No representative was present.

Signature of the Representative of the Unit

Anil Kumar

Signature of the Verifying Officer  
HSPCB, R.O., Sonipat



Regional Office, Sonipat  
**HARYANA STATE POLLUTION CONTROL BOARD**

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SPOT INSPECTION REPORT

1.	Name of the Unit	M/S Vipul Dyeing, Pina Maniyar, Kundli, Sonipat (Lat: 28.282513, 77.107935)
2.	Date of Inspection	24.03.2025
3.	Name of Officer	Amal Kumar, F.O. HSPCB, Sonipat
4.	Name of Representative of the unit	
5.	Whether obtained NOC or not	
6.	Whether applied for consent or not	
7.	Product	
8.	Manufacturing Process	
9.	Discharge of the unit (i) Domestic (ii) Trade	<i>dismantled from the site</i>
10.	Source of Trade Effluent (ETP/STP installed or not)	
11.	Source of Air Emission and Status of APCM (Installed / Not installed)	
12.	Hazardous Waste Generation/ Status	
13.	No. of D.G. Sets	
14.	Any other Remarks	The said unit is dismantled from the site. No plant machinery was present at said location.

*No representative was present.*

Signature of the Representative of the Unit 70

*A. Kumar*  
 Signature of the Verifying Officer  
 HSPCB, R.O., Sonipat



No. HSPCB/SR/2025/007

Dated: 1/4/2025

To

The Chairman,  
Haryana State Pollution Control Board,  
Panchkula.

(Kind attn. SEE, HWM Cell)

**Sub: Compliance report of closure order of M/s JBL Wash, Ground Floor, Khawat No. 713, 714, Unnamed Road, Sub Health Center, Narhi, Sector-49, Kundli, Sonipat (Latitude N-28.882161 Longitude E 77.107701).**

Ref: Closure order of HSPCB vide No. HSPCB/SR/2025/3208 dt. 28.03.2025.

In this connection, it is submitted that in compliance of the closure order passed by undersigned as referred above, the said unit was visited for implementing said closure order on 01.04.2025 by the field officer Sh. Kushagra, AEE, but the unit was found locked from outside. Finally copy of order was pasted on the main gate of unit, photographs attached herewith. Further, unit will be kept under surveillance & closure orders will be implemented as unit will start/open/unlocked the plant.

This is submitted for your kind information and further necessary action please.

DA/As above.

  
Regional Officer,  
Sonipat Region.

Endst. No. HSPCB/SR/2024/

Dated:

A copy of the above forwarded to the following for information and further necessary action, please.

1. The Deputy Commissioner, Sonipat for information, please.
2. The Superintending Engineer, UHBVN, Sonipat with request to disconnect the electricity supply of unit in compliance of order No. HSPCB/SR/2025/3208 dt. 28.03.2025.

DA/As above.

  
Regional Officer,  
Sonipat Region

qc

Compliance report of closure orders

Lat - 28.892161  
Long - 77.107701

In compliance of the orders passed by the Regional Office, Haryana State Pollution Control Board, Sonapat vide Endst. No. HSPCB/SR/2025/3208 dated 28/03/25 under section 33-A of Water (Prevention & Control of Pollution) Act, 1974 and 31-A of Air (Prevention & Control of Pollution) Act, 1981 against the unit namely M/s JBL Wash, Ground floor, Khewat NO 713, 714, Unnamed road, Sub Health Center, Sector-49, Kundli

The unit has been visited on 1/04/25 to close down operation of the unit. Following officers of the Board were present during the sealing of the unit:-

- 1) Kushagra (AEE)

The owner / partner/ representative of the unit, Sh. (No responsible person found on site) who was present in person, has been intimated about the above said orders and a copy of the above said closure orders, has been delivered to him.

After giving due time, for the completion of running process, the unit has been closed by sealing the plant and Machinery and D.G. Set as per detail given below:-

The site was visited on 1/03/2025 for compliance of closure order. However the gate of the unit was locked and no responsible person was present on the site. Resultantly a copy of closure order was affixed to the gate of the premises.

Sh. (No Responsible person found on site) the owner / Partner / representative of the unit who was present at the time of sealing and closing down the unit has not shown any stay orders of any court of law in this regard. However the industry remains in the possession of its owners. They will themselves be responsible for watch and ward of the industry.

(IMPRESSION OF SEAL USED)

No Responsible person found available on site  
Signature of representative of the unit

Kushagra  
Signature of Field Officer,  
HSPCB, Sonapat  
(Kushagra) (AEE)


**HARYANA STATE POLLUTION CONTROL BOARD**

Plot No.1, Sector-15, Part-II, Sonapat, Ph. - 0130-2236119,

 E-mail ID: - [hspcbrosr@gmail.com](mailto:hspcbrosr@gmail.com)

**CLOSURE DIRECTIONS**

Whereas, the unit M/s JBL Wash, Ground Floor, Khawat No. 713, 714, Unnamed Road, Sub Health Center, Narhi, Sector-49, Kundli, Sonapat (Latitude N-28.882161 Longitude E 77.107701) was inspected on 24.03.2025 in reference to in OA 750/2023 titled as Varun Gulati Vs. State of Haryana & Ors. by Field Officer of this office namely Sh. Anil Kumar, Sc.-B. During, the inspection, unit was found engaged in jeans dyeing and washing, which is covered under Red category at serial No. 40 as per policy order dated 04.12.2020.

During the inspection following deficiencies were found at site: -

1. The unit was found operating without obtaining prior CTE/CTO from Board and thus violated the provisions of Water ((Prevention and Control of Pollution) Act, 1974 and Air ((Prevention and Control of Pollution) Act, 1981.
2. The unit has not installed effluent treatment plant for treatment of trade effluent generated from dyeing and washing process of jeans.
3. The untreated trade effluent is being discharged into drain no. 6 having outfall into Najafgarh drain which terminates into river Yamuna.
4. Housekeeping was found unhygienic and very poor.

Whereas the unit was engaged in jeans dyeing and washing, which is covered under Red category of industries as per policy order dt. 04.12.2020 of the Board and required prior Consent to Establish and Consent to Operate under Water Act, 1974 and Air Act 1981.

Whereas the above said violations made on the part of above mentioned unit are not only violating the provisions of Water Act 1974 but also creating an emergent situation by contributing pollution indirectly into river Yamuna, thus endangering the lives of nearby inhabitants also.

Whereas, a show cause notice vide this office letter No. 3200 dated 25.03.2025 was issued to the above said unit for 3 days u/s 33-A of Water (Prevention and Control of Pollution) Act, 1974 and under section 31-A of Air (Prevention and Control of Pollution) Act, 1981 along with the levying of the Environmental Compensation for the gross violations as mentioned above.

Whereas, the said unit has not submitted any reply or compliance of the aforesaid SCN within stipulated time period and hence the action of closure is liable to be initiated against the unit

Whereas power was delegated to Regional Officers by board in its 187<sup>th</sup> meeting vide agenda item no. 187.12 (S) held on 17.02.2020 and orders were issued vide Endst no. HSPCB/PLG/2020/1045-67 dated 19.03.2020 in partial modifications of the office order endst no. HSPCB/2005/2745-2753 dated 23.08.2005 of the board. Vide order dated 19.30.2020, it has been ordered to delegate the power to the Regional Officers of the Board in addition to power already delegated vide order dated 23.08.2005 for issuance of closure directions against the industrial sectors/units, found operating in violation of directions of the EPCA and as directed by Hon'ble Apex Court and Hon'ble NGT.

Therefore, in view the above mentioned facts and in exercise of the powers conferred under section 33-A of the Water (Prevention & Control of Pollution) Act, 1974 and under section 31-A of the Air (Prevention & Control of Pollution) Act, 1981 and delegated by board in its 187th meeting vide agenda item no. 187.12 (S), directions are hereby issued to close down the operation of the above said illegal unit M/s JBL Wash, Ground Floor, Khawat No. 713, 714, Unnamed Road, Sub Health Center, Narhi, Sector-49, Kundli, Sonipat (Latitude N-28.882161 Longitude E 77.107701) by sealing its plant and machinery along with directions to disconnect the electricity supply of the above said unit, with immediate effect.

In addition to above, it is also intimated that non-compliance with the directions issued under section 33-A of the Water (Prevention & Control of Pollution) Act, 1974 and under section 31-A of the Air (Prevention & Control of Pollution) Act, 1981 is an offence under the provision of 33-A of the Water (Prevention & Control of Pollution) Act, 1974 and under section 31-A of the Air (Prevention & Control of Pollution) Act, 1981.

Dated: 28/3/2025

  
Regional officer  
Sonipat Region  
pil

Endst. No. HSPCB/SR/2025/ 3208

Dated: 28.03.2025

A copy of the above is forwarded to the following for information and necessary action: -

- ✓ 1. The Chairman, Haryana State Pollution Control Board, Panchkula.
2. The Deputy Commissioner, Sonipat.
3. The Superintending Engineer, UHBVN, Sonipat to disconnect the electricity supply of said unit.
4. Sh. Kushgra, AEE, Regional Office, HSPCB, Sonipat. He is asked to ensure compliance of the closure order immediately. The AEE shall also initiate legal action and propose environment compensation as applicable, as per policy of the Board.
5. M/s JBL Wash, Ground Floor, Khawat No. 713, 714, Unnamed Road, Sub Health Center, Narhi, Sector-49, Kundli, Sonipat (Latitude N-28.882161 Longitude E 77.107701)

  
Regional officer  
Sonipat Region  
pil

ofc

Compliance report of closure orders

In compliance of the orders passed by the Regional Office, Haryana State Pollution Control Board, Sonipat vide Endst. No. HSPCB/SR/2025/2208 dt. 2 dated 28/03/2025 under section 33-A of Water (Prevention & Control of Pollution) Act, 1974 and 31-A of Air (Prevention & Control of Pollution) Act, 1981 against the unit namely M/s JBL Wash, Ground Floor, Khanda No. 713, 714 Unname Road, Sub health center, North, Sector-49, Kundli Sonipat. The unit has been visited on 07.04.2025 to close down operation of the unit. Following officers of the Board were present during the sealing of the unit:-

1. Anil Kumar, Sr-B.
2. Madan, P-A.

The owner / partner/ representative of the unit, Sh. No representative was present who was present in person, has been intimated about the above said orders and a copy of the above said closure orders, has been delivered to him.

After giving due time, for the completion of running process, the unit has been closed by sealing the plant and Machinery and D.G. Set as per detail given below:-

1. No plant machinery was present for sealing.
2. Electricity was disconnected at the site by UHBVN person.

Sh. No representative was present the owner / Partner / representative of the unit who was present at the time of sealing and closing down the unit has not shown any stay orders of any court of law in this regard. However the industry remains in the possession of its owners. They will themselves be responsible for watch and ward of the industry.

(IMPRESSION OF SEAL USED)

No person was present.  
Signature of representative  
of the unit

  
Signature of Field Officer,  
HSPCB, Sonipat

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**Sub: Joint fresh survey report of HSPCB with applicant in the matter of in OA No. 750/2023 titled as Varun Gulati Versus State of Haryana & Ors. Respondent, in compliance of Hon'ble National Green Tribunal Order dated 04/02/2025.**

The inspections were conducted alongwith the representative of the applicant on 24.03.2025 & 25.03.2025 by Sh. Anil Kumar, Sc-B, HSPCB, Sonipat. During the survey of the area 33 no of illegal jeans dyeing, washing units that already closed by this office were found dismantled from the site and electricity connection was also disconnected & no non-compliance was found as alleged by the complainant in his objection report filed before Hon'ble NGT. Further, during survey 01 No. of new illegal jeans washing unit was found operational and closed by the Board and for electricity disconnection order has been sent to UHBVN. The areas mentioned in the OA is regularly monitored by this office and action shall be taken against the illegal industries found operating in violation of the provisions of law. Moreover, the applicant is satisfied with the action taken by the Board.

Dated: 01/04/2025

(Not available to Sign the Report)  
Varun Gulati, Applicant

  
Anil Kumar, Sc-B  
Field Officer,  
HSPCB, Sonipat